



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Saturday,30th July 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO DIVISION BENCH-I), ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4850/2022	MD. RIYAJUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR	GA, ASSAM SC, APSC SC, FINANCE ASSTT.S.G.I.
ADMISSION				
2	WA/110/2021 CAVT. NO.02902/021,	THE STATE OF ASSAM AND 6 ORS. Versus HIMAJIT KUMAR BARMAN	MR. D SAIKIA MR. D P BORAH SC, HEALTH AND F W	MR. P J SAIKIA MS M NIROLA FOR CAVEATOR
3	WA/298/2021	UNION OF INDIA AND 3 ORS Versus BIKRAM RANA	MR. S C KEYAL ASSTT.S.G.I.	MR. B CHETRI FOR CAVEATOR
4	WA/304/2021	GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY Versus SRI DILIP KUMAR DUTTA AND 4 ORS	MS. M BHATTACHARJEE MS. S KHOUND MS M HAZARIKA MISS. S PRASAD	MR. A SARMA MR M K ROY SC, G M D A SC, GMC
5	Mat.App./21/2022	GITANJALI GOSWAMI Versus KISHORE GOSWAMI	MS. N S THAKURIA MR. G K THAKURIA	
	WITH I.A.(Civil)/2092/2022 in Mat.App./21/2022	GITANJALI GOSWAMI Versus KISHORE GOSWAMI	MS. N S THAKURIA MR. G K THAKURIA	
6	WA/194/2022	SHAMIN AHMED Versus THE STATE OF ASSAM AND 5 ORS. F	MR. M U MONDAL MD. I H KHAN MR K ISLAM	GA, ASSAM SC, REVENUE
ORDERS				
7	WA/307/2016	NECEM CEMENTS LIMITED and ANR Versus THE STATE OF ASSAM and 9 ORS	MR. N DUTTA MR. K R SURANA MR. D UPAMANYA MS. A CHOUDHURY MS. P S TALUKDER	SC, FINANCE & TAXATION GA, ASSAM SC, APDCL SC, INDUSTRIES & COMMERCE

	WITH I.A.(Civil)/1024/2016 in WA/307/2016	NECEM CEMENTS LIMITED and ANR Versus THE STATE OF ASSAM and 9 ORS	MR.N DUTTA MR.K R SURANA MR.D UPAMANYA MS.A CHOUDHURY MS.P S TALUKDER	SC, FINANCE & TAXATION GA, ASSAM SC, APDCL SC, INDUSTRIES & COMMERCE
	WITH I.A.(Civil)/941/2022 in WA/307/2016	NECEM CEMENTS LIMITED and ANR Versus THE STATE OF ASSAM and 11 ORS	MR A ATREYA	SC, FINANCE & TAXATION GA, ASSAM SC, INDUSTRIES & COMMERCE
8	PIL/66/2018	ARUP CHANDRA BORBORA Versus THE UNION OF INDIA AND 8 ORS.	PETITIONER IN PERSON	GA, ASSAM ASSTT.S.G.I. SC, GHC SC, G U SC, GMC GA, MIZORAM GA, NAGALAND GA, AP
9	PIL/67/2018	FLOOD EROSION RESISTANCE STRUGGLE FORUM AND 7 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. S BORTHAKUR MR. V RAJKHOWA MR. D GOGOI	GA, ASSAM ASSTT.S.G.I. SC, WATER RESOURCE
10	WA/122/2019	DILIP KUMAR GHOSH Versus THE STATE OF ASSAM AND 4 ORS.	MR A C BORBORA MRS. R BORBORA MR. M SMITH MR. N SAIKIA MR. N B GOHAIN	SC, HIGHER EDU MR H R A CHOUDHURY (R5) MS. D J BORAH (R5) MS. N DEY (R4) MR. I U CHOWDHURY (R5)
	WITH I.A.(Civil)/1624/2019 in WA/122/2019	DILIP KUMAR GHOSH Versus THE STATE OF ASSAM AND 4 ORS	MR A C BORBORA MRS. R BORBORA MR. M SMITH MR. N SAIKIA MR. N B GOHAIN	SC, HIGHER EDU
11	WA/169/2019	ABIDA KHATUN Versus MD. ABDUL AWAL AND 4 ORS	MR. M U MONDAL MR. N UDDIN MS. N NASRIN MD. I H KHAN	SC, SEC. EDU. MR H R A CHOUDHURY ALHAJJ INAM UDDIN MR. A ALAMGEER
12	WITH WP(C)/4305/2019	ABIDA KHATUN Versus THE STATE OF ASSAM AND 7 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	SC, SEC. EDU. GA, ASSAM MR. S A AHMED MISS M GOGOI
13	PIL/67/2020	CHAIMON BRAHMA AND 24 ORS Versus THE STATE OF ASSAM AND 4 ORS.	MS. N SHYAMAL MR. U K NAIR MR. A CHETRY	GA, ASSAM SC, APDCL MR. R BORPUJARI, SC, REVENUE
14	PIL/10/2021	RABUL HUSSAIN BARBHUIYA Versus THE STATE OF ASSAM AND 3 ORS	MR F Z MAZUMDER	GA, ASSAM SC, FOREST
15	PIL/60/2021	TAZUDDIN AHMED AND 4 ORS Versus THE UNION OF INDIA AND 8 ORS	MR. A R SIKDAR M M ZAMAN	MR. S C KEYAL (SC, BRAHMAPUTRA BOARD) GA, ASSAM MS. B SARMA (C.G.C., R1- R3) ASSTT.S.G.I. SC, WATER RESOURCE
16	WA/68/2021	THE STATE OF NAGALAND AND 2 ORS. Versus PIHOTO SEMA AND ANR	ADDL. SR. GA, NAGALAND	MS. Z ZHINOMI

17	WA/144/2021	JOYITA DAS Versus THE STATE OF ASSAM AND 6 ORS.	MR M K ROY	MR. T J MAHANTA (r-8) MR D KALITA (R-3) MR. R ALI (R-4 TO 7) MR M SHELIM (R-4 TO 7) MR. P P DUTTA (r-8) MR. D NATH (R-3) MR. H A AHMED (R-4 TO 7) MR T GOGOI (r-8) MS A BHUYAN (R-3) SC,AMDB
18	WA/229/2021	THE STATE OF ASSAM Versus PHAGULAL PRASAD	MR. R MAZUMDAR MR. R MAZUMDAR MR. D MAZUMDAR	MRS. L N CHOUDHURY (CAVETOR) MR. A BHATTACHARYA MS. M DEORI MR S KHAN
	WITH I.A.(Civil)/1509/2021 in WA/229/2021	THE STATE OF ASSAM Versus PHAGULAL PRASAD	MR. R MAZUMDAR MR. D MAZUMDAR MR. D MAZUMDAR	MRS. L N CHOUDHURY MS. M DEORI MR S KHAN
19	Review.Pet./60/2022 WITH WA/37/2021 (D/O), WA/20/2021 (D/O), WA/16/2021 (D/O), WA/74/2021 (D/O)	P LANUNTHARA Versus THE STATE OF MIZORAM AND 6 ORS.	MR. K N CHOUDHURY MR. J PATOWARY N GAUTAM	GA, MIZORAM

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LEAVE NOTE OF ADVOCATES FOR 30/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
3)	MR. P K SARMA	18-07-2022	To	30-07-2022
4)	MR. J P SARMA	18-07-2022	To	30-07-2022
5)	DR. R SARMAH	19-07-2022	To	31-07-2022
6)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
7)	MR B K KAR	26-07-2022	To	06-08-2022
8)	MR H Dey	20-07-2022	To	19-08-2022
9)	MS. A DEVI	21-07-2022	To	19-08-2022
10)	MR M J QUADIR	29-07-2022	To	05-08-2022
11)	MR B KAUSHIK	27-07-2022	To	03-08-2022
12)	MR A KAKOTI	29-07-2022	To	06-08-2022
13)	MR. O P BHATI	29-07-2022	To	12-08-2022
14)	MR. M ALAM	27-07-2022	To	01-08-2022
15)	MR. S ZAMAN	27-07-2022	To	01-08-2022
16)	MR. V K CHOPRA	01-08-2022	To	01-08-2022
17)	MR. M U MAHMUD	29-07-2022	To	07-08-2022
18)	MR. S BANIK	01-08-2022	To	02-08-2022
19)	MR D K DAS	28-07-2022	To	31-07-2022
20)	MR. I A TALUKDAR	01-08-2022	To	05-08-2022
21)	MR. R K D CHOUDHURY	30-07-2022	To	30-07-2022



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 3

[CIVIL BENCH-II

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 1 TO 61), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/2746/2021	MAHIM CH BRAHMA Versus THE STATE OF ASSAM AND 4 ORS	MR. N ISLAM MS TH A DEVI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
2	WP(C)/3497/2021	MASUMA KHANOM Versus THE STATE OF ASSAM AND 2 ORS.	MR. S U AHMED MR A HAWARI	SC, ELEM. EDU GA, ASSAM
3	WP(C)/4107/2021	ISFAQUE AHMED Versus THE STATE OF ASSAM AND 4 ORS	MD. S ALOM MR. M HUSSAIN MR. M S ALAM	SC, ELEM. EDU GA, ASSAM
4	WP(C)/4206/2021	SMITA PATHAK Versus THE STATE OF ASSAM AND 5 ORS.	MR. A D CHOUDHURY	SC, EDU SC, BTC
5	WP(C)/4289/2021	DENI DUTTA Versus THE STATE OF ASSAM AND 2 ORS	MR. S U AHMED MR A HAWARI	SC, ELEM. EDU GA, ASSAM
6	WP(C)/4691/2022 FIXED	COLLEGE OF TEACHER EDUCATION AND ANR Versus NATIONAL COUNCIL FOR TEACHER EDUCATION AND 6 ORS	MR. P J SAIKIA MR. A K GUPTA MR K J SAIKIA	SC, HIGHER EDU SC, N C T E
7	WP(C)/4859/2022	BIPIN CHANDRA DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. M KHAN MR. A BURAGOHAIN MR. J RAHMAN	SC, ELEM. EDU GA, ASSAM SC, SSA
8	WP(C)/4862/2022	NIMAKSHI SAIKIA AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. M KHAN MR A BURAGOHAIN MR. J RAHMAN	SC, ELEM. EDU GA, ASSAM SC, SSA
9	WP(C)/4869/2022	MANOJ CHAUHAN Versus THE STATE OF ASSAM AND 8 ORS.	MRS. U BARUAH MR S KHOUND MR D J MEDHI	SC, SEC. EDU. SC, K A A C
10	WP(C)/4870/2022	MRS. GITANJALI DEVI Versus THE STATE OF ASSAM AND 5 ORS.	MR. R GOSWAMI MS N DEVI MS S DAS MS. U BHATTACHARYYA	SC, SEC. EDU.
11	WP(C)/4872/2022	MAINA SARKAR AND 39 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR S K SARKAR MRS V L BHATTACHARJEE MS C BURAGOHAIN	SC, ELEM. EDU SC, SEBA

12	WP(C)/4875/2022	DEBASISH DEB MAZUMDAR AND 5 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. M U MAHMUD BASANTI CHETIA MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	SC, SEC. EDU. GA, ASSAM
13	WP(C)/4876/2022	BIJAY LAKSHMI SARMA Versus THE STATE OF ASSAM AND 4 ORS	MR. D A KAIYUM MR. M S MONDAL	SC, ELEM. EDU SC, FINANCE
14	WP(C)/4877/2022	DIGANTA BHUYAN Versus THE STATE OF ASSAM AND 7 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. R M DEKA MR. D J DAS N GAUTAM	SC, HIGHER EDU SC, G U
15	WP(C)/4878/2022	PARISHMITA MISHRA Versus THE STATE OF ASSAM AND 4 ORS.	MR. S BARMAN R L CHUTIA	SC, BTC
16	WP(C)/4880/2022	MS. SHREYA GAUTAM (MINOR) Versus THE UNION OF INDIA AND 4 ORS.	MR D DEKA MR N J KUMAR	ASSTT.S.G.I.
17	WP(C)/4894/2022	RANJIT KUMAR BORA AND 86 ORS. Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR P H KONWAR	SC, ELEM. EDU
18	WP(C)/4896/2022	SMT. ELIZABETH MARDI AND 9 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. I A TALUKDAR MR. B HUSSAIN	SC, ELEM. EDU SC, BTC
<u>ADMISSION</u>				
19	WP(C)/1701/2021	KAMAL DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. D S DEKA	SC, SEC. EDU. MRS. K DEVI (R-5) MS S A KHALIFA (R-5)
20	WP(C)/3317/2021	GAJEN DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. B K DAS MR. H GOGOI	SC, ELEM. EDU GA, ASSAM MR. P MAHANTA (R-6) MR. D DEKA (R-7) MR. R B GOHAIN (R-7)
21	WP(C)/4775/2021	AZIZUR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS.	MR M H AHMED MS. N SULTANA	SC, ELEM. EDU GA, ASSAM MD A K AHMED MS S BARUAH
22	WP(C)/6223/2021	ABDUL MANNAN Versus THE GOVT OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. A PARAMANIK MR A ALI MR. Y ALI	SC, SEC. EDU. MR. D A KAIYUM
23	WP(C)/68/2022 FIXED	RAJIA BEGOM LASKAR Versus THE STATE OF ASSAM AND 6 ORS.	MR. A H ALAMGIR MR. H S BORAH	SC, ELEM. EDU GA, ASSAM
<u>ORDERS</u>				
24	I.A.(Civil)/2155/2020 in WP(C)/5217/2017 WITH WP(C)/5217/2017 CAVT. NO. 1181/17	NAZMUL ISLAM Versus THE STATE OF ASSAM and 11 ORS. MD. NAZMUL ISLAM Versus THE STATE OF ASSAM and 11 ORS.	MR. I H SAIKIA MR. M R CHOUDHURY MS L HMAR MR H R A CHOUDHURY DR.B AHMED MR. I H SAIKIA MR. B PURKAYASTHA MR. M R CHOUDHURY MR.S SUTRADHAR MS L HMAR	MR. S C KEYAL SC, ASSAM UNIVERSITY MR S DEY (R10) MR. N DHAR (R10) MR.T ROY MS.B SARKAR MR.S K GHOSH(R-8) MR. S S ROY (SC, NCTE) MS.F AHMED(R-8) MR.S DEY SC, SECONDARY EDUCATION FOR CAVEATOR MR.S C KOYAL SC, ASSAM UNIVERSITY

25	WITH WP(C)/4291/2017	BIJON NATH Versus THE STATE OF ASSAM and 6 ORS.	MR G N SAHEWALLA MR.A K DUTTA MRA R BHUYAN MR. B PURKAYASTHA	MR.S K DAS(R-7) MR. I ALAM (R4) MR.S S ROY(R-4) MRR KARIM(R-7) SC, SECONDARY EDUCATION SC, ASSAM UNIVERSITY
26	WITH WP(C)/4480/2017	AMALENDU DEBNATH Versus THE STATE OF ASSAM and 7 ORS.	MR.A K DUTTA MR.B PURKAYASTHA MR.B ZAMAN	MR.S C KEYAL MR.S K DAS(R-7) MR.S K GHOSH(R-6) MR. I ALAM (R4) MR.S S ROY(R-4) MS.F AHMED(R-6) MR R KARIM(R-7) SC, SECONDARY EDU SC, ASSAM UNIVERSITY
27	I.A.(Civil)/1759/2021 in WP(C)/7110/2017	RIAJUL ISLAM Versus THE STATE OF ASSAM and 4 ORS	MS M ROY	GA, ASSAM(R-4) SC, SECONDARY EDUCATION
	WITH WP(C)/7110/2017	RIAJUL ISLAM Versus THE STATE OF ASSAM and 4 ORS	MR.M K HUSSAIN MS.S Y AHMED MRS.K SARMA	GA, ASSAM(R-4) SC, SECONDARY EDUCATION
28	WP(C)/4711/2021	DR. IBRAHIM ALI BHUYAN Versus THE STATE OF ASSAM AND 10 ORS	K U AHMED MS P SARMA MS N HASAN	SC, HIGHER EDU MR. M HUSSAIN (R-4) SC, U G C
29	WP(C)/5962/2021	ABDUL MONNAF Versus THE STATE OF ASSAM AND 6 ORS.	MR. J LASKAR MR R DAS	SC, ELEM. EDU GA, ASSAM
30	I.A.(Civil)/1559/2022 in WP(C)/1563/2022	BANTI SARMA Versus THE STATE OF ASSAM AND 3 ORS	MR. S HAZARIKA	GA, ASSAM SC, EDU
	WITH WP(C)/1563/2022	BANTI SARMA Versus THE STATE OF ASSAM AND 3 ORS	MR. S HAZARIKA MR S SARMAH	SC, SEC. EDU. GA, ASSAM
<u>STAY MATTERS</u>				
31	WP(C)/4111/2021	ABDUL WAHAB Versus THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MR. J ABBAS MR S A BARBHUYAN	SC, HIGHER EDU SC, U G C

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LEAVE NOTE OF ADVOCATES FOR 30/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
3)	MR. P K SARMA	18-07-2022	To	30-07-2022
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14)	MR. M ALAM	27-07-2022	To	01-08-2022
15)	MR. S ZAMAN	27-07-2022	To	01-08-2022
16)	MR. V K CHOPRA	01-08-2022	To	01-08-2022

17)	MR. M U MAHMUD	29-07-2022	To	07-08-2022
18)	MR. S BANIK	01-08-2022	To	02-08-2022
19)	MR D K DAS	28-07-2022	To	31-07-2022
20)	MR. I A TALUKDAR	01-08-2022	To	05-08-2022
21)	MR. R K D CHOUDHURY	30-07-2022	To	30-07-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Saturday,30th July 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 5

[CIVIL BENCH-III

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO CIVIL BENCH-III, FROM ITEM
NOS. 1 TO 63), ALONG WITH THE FOLLOWING
MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 Cont.Cas(C)/416/2022	PANKAJ KUMAR BORAH Versus RAJ CHAKRABORTY AND ANR.	MRS. K BARPUZARI MR. A CHAMUAH MR. S D ROY MS. J GAYAN	
2 WP(C)/2231/2022	PRADEEP KUMAR Versus THE GOVT. OF INDIA AND 2 ORS.	MR. G K GUPTA	MR. B CHAKRABORTY, CGC MR B K SINGH (R-2,3) ASSTT.S.G.I. SC, F C I
3 WP(C)/2996/2022	SURAJIT DAS Versus THE UNION OF INDIA AND 5 ORS	MR. A GONI MD. H BHUYAN	ASSTT.S.G.I.
4 WP(C)/3076/2022	SHIBAYAN DEB Versus THE STATE OF ASSAM AND 6 ORS	MR. K K DEY MR V K BAROOAH	SC, WATER RESOURCE
5 WP(C)/3177/2022	LAKHAN CH. BORAH Versus THE STATE OF ASSAM AND 2 ORS.	MR G PHUKAN	SC, HEALTH
6 WP(C)/3199/2022	SAURAV SARMA Versus THE STATE OF ASSAM AND 5 ORS	MS. S S SAIKIA MR. M K SHARMA B KRISHNA	GA, ASSAM SC, P W D
7 WP(C)/3285/2022	TILAK CHANDRA DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. SURAJIT DAS MR. P P DAS MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	GA, ASSAM
8 WP(C)/3408/2022	DIPAK HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS.	MS. B BHUYAN MR. T DEURI MRS. R S DEURI	SC, FINANCE
9 WP(C)/3912/2022	ANAMIKA PATOWARY Versus THE STATE OF ASSAM AND 3 ORS	MR. B K DAS MS. P DAS	GA, ASSAM
10 WP(C)/3919/2022	PABITRA KUMAR NATH Versus THE UNION OF INDIA AND 6 ORS	MR. I CHOUDHURY R L CHUTIA MS K BORAH	ASSTT.S.G.I.

11	WP(C)/3990/2022	MINTU KAKATI Versus THE STATE OF ASSAM AND 7 ORS	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	SC, P AND R.D. GA, ASSAM SC. AGRICULTURE
12	WP(C)/4321/2022	LSR INFRACON PVT LTD Versus THE STATE OF ASSAM AND 3 ORS	MISS S ROY MD F FARIDI	GA, ASSAM
13	WP(C)/4323/2022	DIBYANGA MANCHA, ASSAM AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR R S CHAUHAN MR D SHARMA MR. M KALITA	GA, ASSAM SC, G U
14	WP(C)/4564/2022	EX NO. G/3600904A RFN/GD, KIRAN PAL SINGH Versus UNION OF INDIA AND 3 ORS.	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR V KUMAR	ASSTT.S.G.I.
15	WP(C)/4632/2022	PRAFULLA DAS Versus THE STATE OF ASSAM AND 6 ORS	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR M HOQUE MR A ALAM	GA, ASSAM SC, WATER RESOURCE
16	WP(C)/4860/2022	MOHD. ATAUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS.	MR H R A CHOUDHURY M ALAMGEER MR F U BARBHUIYA MR. I U CHOWDHURY	SR. SC, APGCL
17	WP(C)/4890/2022	PABITRA MOHAN DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR. M K SARMA MS G DEKA MS. K KALITA	GA, ASSAM SC, GAD
18	WP(C)/4891/2022	RIJUMONI KATAKI Versus THE STATE OF ASSAM AND 4 ORS.	MR. N J DUTTA MR N AHMED M M ZAMAN	GA, ASSAM
19	WP(C)/4892/2022	ANJUMANI RAY @ AYAMANI RAY Versus THE STATE OF ASSAM AND 7 ORS.	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	SC, AG (A AND E) GA, ASSAM SC, FINANCE
20	WP(C)/4893/2022	MUN MUN SAIKIA AND 4 ORS. Versus OIL INDIA LTD. AND ANR.	MR P K DAS MR. M BARUAH MR. M ALOM	SC, OIL
<u>ADMISSION</u>				
21	WP(C)/2469/2016	MANGGIN GUTE Versus THE STATE OF ASSAM AND 2 ORS	MR.S ISLAM MR. E AHMED MR.N I KHAN MR.S Z RAHMAN MS.M KONCH	GA, ASSAM MR.K GOSWAMI
22	WP(C)/2484/2016	SMTI. DIPALI BORAH and 5 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR.P SHARMA	SC, IRRIGATION
23	WP(C)/1429/2022	PRANJAL KAKATI Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	SC, WATER RESOURCE
24	WP(C)/2111/2022	KUSHAL HAZARIKA Versus THE STATE OF ASSAM AND 5 ORS	MR DEBA SARMAH	SC, AG SC, FINANCE DEPTT.
25	WP(C)/3365/2022	SUKTARA KHANAM LASKAR Versus THE STATE OF ASSAM AND 2 ORS	MR. M ISLAM H M ALI	SC, SOIL CONSERVATION DEPTT.
<u>ORDERS</u>				
26	WP(C)/4422/2015	LAKSHYADHAR DAS Versus THE STATE OF ASSAM AND 7 ORS	MR.M DUTTA M C KAKOTI	GA, ASSAM
27	WP(C)/4542/2021	MD. ABUL KASHEM Versus THE STATE OF ASSAM AND 3 ORS	MR. B RAHMAN	GA, ASSAM SC, REVENUE
28	Review.Pet./125/2022 WP(C) 6573/2021 (Disposed)	THE STATE OF ASSAM AND 2 ORS. Versus BHARATI DAIMARI	MR. R BORPUJARI SC, REVENUE	

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LEAVE NOTE OF ADVOCATES FOR 30/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
3)	MR. P K SARMA	18-07-2022	To	30-07-2022
4)	MR. J P SARMA	18-07-2022	To	30-07-2022
5)	DR. R SARMAH	19-07-2022	To	31-07-2022
6)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
7)	MR B K KAR	26-07-2022	To	06-08-2022
8)	MR H Dey	20-07-2022	To	19-08-2022
9)	MS. A DEVI	21-07-2022	To	19-08-2022
10)	MR M J QUADIR	29-07-2022	To	05-08-2022
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13)	MR. O P BHATI	29-07-2022	To	12-08-2022
14)	MR. M ALAM	27-07-2022	To	01-08-2022
15)	MR. S ZAMAN	27-07-2022	To	01-08-2022
16)	MR. V K CHOPRA	01-08-2022	To	01-08-2022
17)	MR. M U MAHMUD	29-07-2022	To	07-08-2022
18)	MR. S BANIK	01-08-2022	To	02-08-2022
19)	MR D K DAS	28-07-2022	To	31-07-2022
20)	MR. I A TALUKDAR	01-08-2022	To	05-08-2022
21)	MR. R K D CHOUDHURY	30-07-2022	To	30-07-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Saturday,30th July 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

[CIVIL BENCH-IV AND I

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO CIVIL BENCH-IV, FROM ITEM
NOS. 1 TO 59), ALONG WITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	Cont.Cas(C)/17/2019 B/O	REENA CHAKRABARTY @ RINA CHAKRABARTY Versus RAJESH KEMPRAI	MR. P K DEKA MD. S ALOM MR. B J MUKHERJEE MR. S BISWAS	MR. D SAIKIA MR. B GOGOI MR P NAYAK MR A CHALIHA MS RUKMINI BARUA MS PADMINI BARUA
MOTION				
2	WP(C)/1136/2022	ASHUTUSH NATH AND 10 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR H R CHOUDHURY	GA, ASSAM SC, REVENUE
3	WP(C)/3008/2022	SMTI RUBI BHUYAN TALUKDAR Versus THE STATE OF ASSAM AND 5 ORS	MR. K K DEKA	SC, PWD ROAD GA, ASSAM SC, REVENUE
4	WP(C)/3123/2022	SURJU BASUMATARY Versus THE STATE OF ASSAM AND 5 ORS.	MR. M HUSSAIN MR A K DAS	GA, ASSAM SC, REVENUE SC, FINANCE
5	WP(C)/3954/2022	SMTI PUTALI SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	DR. R SARMAH MS. P SAHA	GA, ASSAM SC, IRRIGATION
6	WP(C)/4106/2022	DEEP BANIKYA Versus THE STATE OF ASSAM AND 4 ORS	MRS L BORUAH MS M BORAH MS. S BURAGOHAIN MR. B B BORAH	SC, TRANSPORT
7	WP(C)/4275/2022	DIPTI KONWAR Versus THE STATE OF ASSAM AND 5 ORS	MR MINTU SAIKIA	GA, ASSAM SC, FINANCE SC, REVENUE
8	WP(C)/4674/2022 FIXED	JONAB ALI PARAMANIK Versus THE STATE OF ASSAM AND 6 ORS	MR H R A CHOUDHURY MR. H ALI MR. R A CHOUDHURY	SC, P AND R.D. GA, ASSAM
9	WP(C)/4676/2022	NAREN CHANDRA NATH Versus THE STATE OF ASSAM AND 8 ORS	MR S BORTHAKUR MS. P BORAH	GA, ASSAM SC, REVENUE SC, FOREST
10	WP(C)/4699/2022	HAMIDA KHATUN AND 14 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. K K DEY MR V K BAROOAH	GA, ASSAM SC, REVENUE

11	WP(C)/4863/2022	FADA RAM BORO Versus THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS.	MR. J LASKAR MR R DAS	SC, BTC
12	WP(C)/4864/2022	SAFAR UDDIN LASKAR Versus THE STATE OF ASSAM AND 4 ORS.	MR Z HUSSAIN MS. S K NARGIS MS B B AHMED MS. A MESEN	SC, FOREST
13	WP(C)/4865/2022	SMT. SANGITA DAS AND 3 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. R Deka S I AKAND	GA, ASSAM SC, REVENUE
14	WP(C)/4868/2022	MD. MAINUL HOQUE AND 9 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. B K DAS MR H P GUWALA MR. H P NEOG	SC, CO OP GA, ASSAM
15	WP(C)/4879/2022	SMT. DIPALI DAS AND 3 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. R Deka S I AKAND	GA, ASSAM SC, REVENUE
16	WP(C)/4882/2022	ABDUL JALIL AND 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	DR. B AHMED MR K UDDIN MR. A K AZAD	SC, P AND R.D. GA, ASSAM
17	WP(C)/4884/2022	MD. ABUL HUSSAIN AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR G SAROWAR MD H R AHMED MR R ISLAM	SC, AIIDC GA, ASSAM SC, REVENUE
18	WP(C)/4885/2022	DIMPEE BHUYAN Versus THE STATE OF ASSAM AND 8 ORS	MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN MS. R TALUKDAR	SC, IRRIGATION
19	WP(C)/4886/2022	NILAKANTA BARUAH AND 12 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. B K DAS MR H P GUWALA MR. H P NEOG	SC, CO OP GA, ASSAM
20	WP(C)/4887/2022	SIRAJUL HOQUE Versus THE STATE OF ASSAM AND 5 ORS.	MR F K R AHMED MR. R CHOUDHURY	GA, ASSAM
21	WP(C)/4888/2022	BABLU CHANDRA DAS Versus THE STATE OF ASSAM AND 5 ORS.	MD H R AHMED	GA, ASSAM SC, BTC
22	WP(C)/4889/2022	MOHIT PODDAR Versus THE GUWAHATI MUNICIPAL CORPN. AND 2 ORS.	MR S BORTHAKUR MR. U K DEKA MR P H KONWAR	SC, GMC
23	WP(C)/4897/2022	BISWAJIT DEKA Versus THE STATE OF ASSAM AND 5 ORS.	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. A AHMED	SC, P AND R.D.
<u>ADMISSION</u>				
24	WP(C)/3719/2017	JITEN DEKA Versus THE STATE OF ASSAM and 4 ORS.	MR.S K BARKATAKI MR.D K NATH MS.B SHARMA	GA, ASSAM MR S KHOOND(R-5) MR.D DAS Sr.Adv.R-5
25	WP(C)/9218/2019	SANDEEP HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS.	MS. K MALAKAR MS. M BARUAH	GA, ASSAM SC, EXCISE DEPTT.
26	WP(C)/806/2021	PANKAJ HIRA Versus THE STATE OF ASSAM AND 5 ORS	MR. M K CHOUDHURY MS. N AHMED	GA, ASSAM MR R DHAR (SC, PWD)
27	WP(C)/2643/2021	SAHIDUR RAHMAN Versus THE UNION OF INDIA AND 5 ORS	MR. R GOSWAMI MS. U BHATTACHARYYA MS. R DEVI	SC, NHAI (R 6) MS. M BHATTACHARJEE (ADDL. SR. GA, ASSAM, R- 3,4,5) ASSTT.S.G.I. SC, REVENUE

ORDERS

28	Review.Pet./53/2016 RSA 254/2005(D/O)	ON THE DEATH OF DULAL CHANDRA GORE HIS SON AND PLAINTIFF SANJIB KUMAR SAH and ANR Versus SRI SUBUDH CHANDRA SARKAR and 5 ORS	MR. A C SARMA MR I RAFIQUE MR. B HALDAR MR.M A CHOUDHURY MR.M K SHARMA MR G BHARADWAJ MS.M BARUAH	MR G P BHOWMIK MS.M KALITA MS.P CHETIA
29	I.A.(Civil)/329/2020 RSA 46/2004 (D/O) in Review.Pet./66/2018 WITH Review.Pet./66/2018	ON THE DEATH OF PURNARAM NATH Versus ON THE DEATH OF GOPAL NATH ON THE DEATH OF PURNARAM NATH HIS LEGAL HEIRS - SHRI DEEPAK NATH and 6 ORS Versus SRI GOPAL NATH and 2 ORS	MD. M H CHOUDHURY MRS. L N CHOUDHURY MD. M H CHOUDHURY MS.L N CHOUDHURY MS.M DEORI MR.R ALI MS.S KHAN	MR. D C MAHANTA MR. T J MAHANTA (R2,R3) MS. P BHATTACHARYA (R2,R3) MR. A BORUA (R2,R3)
	WITH I.A.(Civil)/330/2020 in Review.Pet./66/2018	ON THE DEATH OF PURNARAM NATH Versus ON THE DEATH OF GOPAL NATH	MD. M H CHOUDHURY MRS. L N CHOUDHURY	
	WITH I.A.(Civil)/331/2020 in Review.Pet./66/2018	ON THE DEATH OF PURNARAM NATH Versus ON THE DEATH OF GOPAL NATH	MD. M H CHOUDHURY MRS. L N CHOUDHURY	
30	I.A.(Civil)/1105/2020 WP(C)/5686/2013 (Disposed) in WP(C)/5686/2013	SMTI PRITI BORA Versus THE STATE OF ASSAM AND 5 ORS	MR. R PHUKAN MR. T BARUAH	MR. D DAS SR. ADV GA, ASSAM MR. R BORPUJARI, SC, REVENUE(R-1,2,4) MR S KHOUND MR. U B SARMA SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 30/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
3)	MR. P K SARMA	18-07-2022	To	30-07-2022
4)	MR. J P SARMA	18-07-2022	To	30-07-2022
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19)	MR D K DAS	28-07-2022	To	31-07-2022
20)	MR. I A TALUKDAR	01-08-2022	To	05-08-2022
21)	MR. R K D CHOUDHURY	30-07-2022	To	30-07-2022



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[For Saturday,30th July 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-III

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO CIVIL BENCH-III, FROM ITEM
NOS. 64 TO 126), ALONG WITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (STAY VACATING)				
1	I.A.(Civil)/2329/2021 WITH WP(C)/3472/2021 (D/O) in WP(C)/3472/2021	JAYANTA KR. DAS Versus THE STATE OF ASSAM AND 6 ORS.	MR. P P DUTTA MR D MAHANTA	GA, ASSAM
ADMISSION				
2	WP(C)/1779/2016	SMT. GOMA DEVI Versus THE STATE OF ASSAM AND 8 ORS	MR.D BORAH MR.R BORA	GA, ASSAM MR.R HUSSAIN R-9 MR.S DAS(R-9) MR.B K SARMA MR.A DAS(R-9) MS.M BORDOLOI(R-9) SC, SOCIAL WELFARE
3	WP(C)/2037/2016	DIGAMBAR BARMAN and 55 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR.C DEKA MSP DEKA MR.G C HAZARIKA MR.L DEKA	MR.A B CHOUDHURY(R - 5) GA, ASSAM MR.B J TALUKDAR((R- 1 to 4)) MR.J I BORBHUIYA(R - 7) MR.M K SARMA(R - 5) MR P NAYAK, SC, SAD SC, GMC SC, P H E SC, HEALTH
4	WP(C)/2119/2016 WITH CRP(I/O)/54/2013 (D/O)	SAYED ZAKIR HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS	MS.P KALITA MRS.A BHATTACHARYYA	GA, ASSAM
5	WP(C)/3200/2018	SMT. KRISHNA BORO AND 12 ORS. Versus THE BOROLAND TERRITORIAL AREA DISTRICTS AND 61 ORS	MS S K CHAUHAN MR. B B NARZARY MR. A R SHOME MR. S CHAUHAN MR. P MAZUMDER	GA, ASSAM SC, HEALTH AND F W SC, BTC
WITH				
6	WP(C)/7553/2017	VANDANA HAJOARY and 54 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR.S CHAUHAN MR.B B NARZARI MR.A R SHOME MR.P MAZUMDER MS.S K CHAUHAN MR.S CHOUHAN	SC, BTC SC, HEALTH

7	WITH WP(C)/1294/2018	KRISHNA BORO AND 12 ORS Versus THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MR. B B NARZARY MR. A R SHOME MR. S CHAUHAN MR. P MAZUMDER	SC, BTC
8	WITH WP(C)/1713/2018	JHARNA BRAHMA AND 50 ORS. Versus THE BODOLAND TERRITORIAL AREA DISTRICTS AND 6 ORS.	MS S K CHAUHAN MR. B B NARZARY MR. A R SHOME MR. S CHAUHAN MR. P MAZUMDER	SC, BTC SC, HEALTH
9	WITH WP(C)/3296/2018	MS. RIDULA BRAHMA AND 41 ORS. Versus THE BODOLAND TERRITORIAL AREA DISTRICTS AND 61 ORS.	MS S K CHAUHAN MR. B B NARZARY MR. A R SHOME MR. S CHAUHAN MR. P MAZUMDER MR. P MAZUMDER	GA, ASSAM SC, HEALTH AND F W SC, BTC
10	WP(C)/6573/2018 WITH LCR	ASSAM SANGRAMAI CHAH SRAMIK SANGHA Versus THE STATE OF ASSAM AND ANR.	MR. S DAS MRS. R T DAS MR. N BORUAH MR. H GOGOI MS. D BARUAH	MR S N SARMA SENIOR ADVOCATE (R2) GA, ASSAM MR. K KALITA (R2) MR. S CHOWDHURY (R2)
11	WP(C)/1967/2020	JAGODA RANJAN DEB AND 7 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	SC, CO OP MS. D S NEOG MR. J LASKAR (R-5) MR R DAS (R-5)
12	WP(C)/414/2021	RAJIV CHANGMAI AND 7 ORS. Versus THE UNION OF INDIA AND 8 ORS.	SC, APSC MR. M K DAS MS Z ANJUM MR. U S BORA	SC, PWD ROAD MR. S C KEYAL (SC, AICTE) SC, APSC MR. P P DUTTA MR H GUPTA ASSTT.S.G.I. SC, PWD SC, SEC. EDU.
13	WP(C)/1378/2022	MRIDUL NEOG Versus THE STATE OF ASSAM AND 2 ORS	MS M DAS	SC, SEC. EDU.
ORDERS				
14	Cont.Cas(C)/467/2017	ANIRUDDHA DEY Versus SRI RAVI KAPUR, IAS	MR.D K DAS MRH BETALA MR.I IMSONG	
15	Cont.Cas(C)/34/2019	ASOMI INDUSTRIES PVT. LTD AND ANR. Versus BISWAJIT PEGU AND 2 ORS	MR. S P ROY MR A K RAI MS K GOGOI MS. N RAI	MR. P P DUTTA (R2, R3) MR. D NATH (R1) MR. A BORUA (R2, R3) MR D KALITA (R1) MR T GOGOI (R2, R3)
16	Cont.Cas(C)/49/2019	SHYAMAL KANTI AICH Versus BORSINGH RONGPI AND ANR.	MRS. P GOSWAMI MRS N SAIKIA MS. L BORGHAIN	MR. B GOSWAMI MS. S CHUTIA MR. P KAKATI
17	Cont.Cas(C)/371/2019	DWIJEN KALITA Versus UPENDRA SABAR AND 3 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA
18	Cont.Cas(C)/547/2019	PUNNU KUMARI Versus SANJAY MITRA AND 3 ORS	MR B SARMAH MR S BARMAN MR I UDDIN	MR. S P CHOUDHURY
19	Cont.Cas(C)/587/2019	BADRUL ISLAM Versus TAFAZUL HAQUE	MR M AHMED MR N AHMED	MR. R ALI MR. S M RAHMAN MR A S SK
20	Cont.Cas(C)/7/2021	SMTI. ANITA SINGHA Versus M S MANIVANNAN, IAS AND ANR	MR. A M S MAZUMDER MR. A A R KARIM	MRS. D DAS BARMAN (R-2)
21	Cont.Cas(C)/504/2021	R C AGANSIMANI (RAMNATH CHINTAMAN A) Versus DR AJAY KUMAR, IAS AND 2 ORS	MS. N UPADHYAY	MR. S S ROY (r-3)

22	I.A.(Civil)/561/2022 WP(C)/2277/2010 (Disposed) in WP(C)/2277/2010 WITH I.A.(Civil)/563/2022	RUBEN KALITA@RABEN KALITA, Versus THE UNION OF INDIA and 4 ORS		MR. A K DUTTA (R-1 TO 5) ASSTT.S.G.I.
		RUBEN KALITA@RABEN KALITA (SINCE DISMISSED FROM SERVICE) Versus THE UNION OF INDIA and ORS	MR. R K TALUKDAR	ASSTT.S.G.I.
23	I.A.(Civil)/2138/2022 WP(C)/4024/2022 (Disposed) in WP(C)/4024/2022	NIZAM UDDIN CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS.	MR. L R MAZUMDER	SC, AG (A AND E) SC, P H E
		HEARING		
24	WP(C)/404/2020 BY SLIP	THE ASSAM STATE CO-OPERATIVE AGRICULTURE AND RURAL DEVELOPMENT BANK EMPLOYEES UNION Versus THE STATE OF ASSAM AND 6 ORS	MR. U K NAIR MR. B CHOUDHURY	SC, CO OP GA, ASSAM MS. D S NEOG, SC CO OPERATION DEPTT(R-3,4) MR A U AHMED MR A U AHMED MS. H SARMA MS. H SARMA SC, FINANCE
	WITH			
25	WP(C)/1086/2020	HARENDRA NATH BORA AND 84 ORS. Versus THE STATE OF ASSAM AND 7 ORS	MR. B CHOUDHURY	SC, CO OP GA, ASSAM MR A U AHMED MS. H SARMA SC, FINANCE
	WITH			
26	WP(C)/3189/2020	THE ASSAM STATE CO-OPERATIVE AGRICULTURE AND RURAL DEVELOPMENT BANK EMPLOYEES UNION Versus THE STATE OF ASSAM AND 6 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. K PUJARI	GA, ASSAM SC, FINANCE
		STAY MATTERS		
27	WP(C)/6190/2017	BORGANG TEA COMPANY PVT. LTD AND ANR Versus THE STATE OF ASSAM AND 13 ORS	MR.S N SARMA MR.B P BORAH MR. N DEKA MR. M GOGOI MR.P J DUTTA	GA, ASSAM MR. S DAS MR.N DEKAR- 11and12 MS.D GHOSH(R- 11&12) MS.P BORAH(R-12) MR K DAS MR.S BORTHAKUR(R-12)
	WITH			
28	WP(C)/7756/2017	THE BORGANG TEA COMPANY PVT. LTD. and ANR. Versus THE STATE OF ASSAM and 13 ORS.	MR.B P BORAH MR. N DEKA MR. M GOGOI MR.P J DUTTA	GA, ASSAM
	WITH			
29	WP(C)/3863/2018	M/S. BORGANG TEA COMPANY PVT. LTD. AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. N DEKA MR. M GOGOI	GA, ASSAM MR. S DAS MRS. R T DAS MR. N BORUAH MR K DAS

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LEAVE NOTE OF ADVOCATES FOR 30/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
3)	MR. P K SARMA	18-07-2022	To	30-07-2022
4)	MR. J P SARMA	18-07-2022	To	30-07-2022
5)	DR. R SARMAH	19-07-2022	To	31-07-2022
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7)	MR B K KAR	26-07-2022	To	06-08-2022
8)	MR H Dey	20-07-2022	To	19-08-2022

9)	MS. A DEVI	21-07-2022	To	19-08-2022
10)	MR M J QUADIR	29-07-2022	To	05-08-2022
11)	MR B KAUSHIK	27-07-2022	To	03-08-2022
12)	MR A KAKOTI	29-07-2022	To	06-08-2022
13)	MR. O P BHATI	29-07-2022	To	12-08-2022
14)	MR. M ALAM	27-07-2022	To	01-08-2022
15)	MR. S ZAMAN	27-07-2022	To	01-08-2022
16)	MR. V K CHOPRA	01-08-2022	To	01-08-2022
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18)	MR. S BANIK	01-08-2022	To	02-08-2022
19)	MR D K DAS	28-07-2022	To	31-07-2022
20)	MR. I A TALUKDAR	01-08-2022	To	05-08-2022
21)	MR. R K D CHOUDHURY	30-07-2022	To	30-07-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Saturday,30th July 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO CRIMINAL BENCH (CRL.A.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1801/2022	MD. SAFIKUL HAQUE Versus THE STATE OF ASSAM	MS. S E AHMED MD A A HUSSAIN	PP, ASSAM
2	Bail Appln./1805/2022	KULDEEP KHANKRIYAL Versus THE STATE OF ASSAM	MR. D KALITA MS B DEB	PP, ASSAM
3	Bail Appln./1806/2022	PREMIT MARAK @ GIRMITH S. SANGMA AND 2 ORS. Versus THE STATE OF ASSAM	MS. P ADHIKARI G UDDIN MS ANNA K P MR A K AZAD	PP, ASSAM
4	Bail Appln./1810/2022	MD. SIDDIK ALI Versus THE STATE OF ASSAM	MR. P K MUNIR MR A RAHMAN	PP, ASSAM
5	Bail Appln./1812/2022	BISWAJIT SAIKIA Versus THE STATE OF ASSAM	MR. S K JAIN MR. C M MAHANTA	PP, ASSAM
6	Bail Appln./1816/2022	ABDUL SALAM Versus THE STATE OF ASSAM	MR A A DEWAN	PP, ASSAM
MOTION				
7	Crl.Pet./734/2022	DULANMONI DEKA Versus SMT. PARISMITA BARMAN	MR. A GOYAL MR. A CHOUDHURY MS R OJAH	
8	Crl.Pet./735/2022	BIJOY GOSWAMI Versus THE STATE OF ASSAM AND 2 ORS.	MR. M KALITA MR. A PHUKAN MR. N M DAS MR. J HATIMURIA	PP, ASSAM
9	Crl.Pet./736/2022 B/O	LAKHYADHAR BHARALI Versus THE STATE OF ASSAM AND 3 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	PP, ASSAM
10	Crl.Pet./737/2022	HARIDAS ROY AND 2 ORS. Versus SAMRAT ROY AND ANR.	MR. A M BORA MS. S SEAL MS. S KANUNGOE MD E AHMED MS. J CHETTRY MR. V A CHOWDHURY	PP, ASSAM

11	CrI.Pet./738/2022	AZIZUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. A AHMED M ALOM	PP, ASSAM
12	AB/2033/2022	AMAN ALI AND 4 ORS Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
13	AB/2096/2022	ALTAF ANSARI Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR K ROY MR D PEGU MR. R KONWAR	PP, ASSAM
14	AB/2098/2022	RAJIB KAKATI Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
15	AB/2100/2022	FAJRUL ISLAM LASKAR @ BATIA CHOUDHURY Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM B. PATHAK	PP, ASSAM
16	AB/2110/2022	SANJOY SHARMA @ SANJAY KUMAR SHARMA Versus THE STATE OF ASSAM	MR N N UPADHYAYA MR. B B KAKATI E. YANTHAN	PP, ASSAM
17	AB/2112/2022	SUROJ ZAMAL Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
18	Bail Appln./1444/2022 WITH CASE DIARY	BISHNU HEMROM AND ANR Versus THE STATE OF ASSAM	MR. P J SAIKIA MS. M KECHII MS M NIROLA	PP, ASSAM
<u>BAIL HEARING</u>				
19	AB/35/2021	SANTOSH TARAFDAR Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
20	AB/3892/2021	SAFIKUL ISLAM Versus THE STATE OF ASSAM	MR A ALI MR. Y ALI	PP, ASSAM
21	AB/439/2022	KIRMOT ALI AND 3 ORS Versus THE STATE OF ASSAM	MR H SARMA MR M RANA A SARKAR	PP, ASSAM
22	AB/1135/2022	KAJIM UDDIN AND ANR. Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
23	AB/1152/2022	CHAMPION R SANGMA AND 2 ORS Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
24	AB/1456/2022	SAILENDRA BORA Versus THE STATE OF ASSAM	MR. T J MAHANTA MR D MAHANTA	PP, ASSAM
25	AB/1540/2022	ABDUR REZZAK @ RIJJAK SHEIKH AND 3 ORS Versus THE STATE OF ASSAM	MR. A K AHMED MR A AHMED MR. S A MONDAL	PP, ASSAM
26	AB/1627/2022 B/O.	PABITRA SONOWAL Versus THE STATE OF ASSAM	MS. S BHAGAWATI MR. R RAHMAN	PP, ASSAM
27	AB/1643/2022	DR. TRIDIB BARUA Versus THE STATE OF ASSAM	MR. A CHETIA MS K BHATTACHARYYA	PP, ASSAM

28	AB/2075/2022 FIXED.	JARUL HOQUE Versus THE STATE OF ASSAM	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM	PP, ASSAM
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ORDERS

29	I.A.(CrI.)/465/2020 WITH OFFICE NOTE in CrI.A./2659/2020 WITH CrI.A./2659/2020 (Filing Number)	RATUL SAIKIA Versus THE STATE OF ASSAM RATUL SAIKIA Versus STATE OF ASSAM	MR B ACHARYYA MR. A K AHMED MR. M A AHMED	PP, ASSAM PP, ASSAM
30	I.A.(CrI.)/383/2022 AB 1646/2022(D/O) in AB/1646/2022	KAMAL DUTTA Versus THE STATE OF ASSAM,		

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LEAVE NOTE OF ADVOCATES FOR 30/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
3)	MR. P K SARMA	18-07-2022	To	30-07-2022
4)	MR. J P SARMA	18-07-2022	To	30-07-2022
5)	DR. R SARMAH	19-07-2022	To	31-07-2022
6)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
7)	MR B K KAR	26-07-2022	To	06-08-2022
8)	MR H Dey	20-07-2022	To	19-08-2022
9)	MS. A DEVI	21-07-2022	To	19-08-2022
10)	MR M J QUADIR	29-07-2022	To	05-08-2022
11)	MR B KAUSHIK	27-07-2022	To	03-08-2022
12)	MR A KAKOTI	29-07-2022	To	06-08-2022
13)	MR. O P BHATI	29-07-2022	To	12-08-2022
14)	MR. M ALAM	27-07-2022	To	01-08-2022
15)	MR. S ZAMAN	27-07-2022	To	01-08-2022
16)	MR. V K CHOPRA	01-08-2022	To	01-08-2022
17)	MR. M U MAHMUD	29-07-2022	To	07-08-2022
18)	MR. S BANIK	01-08-2022	To	02-08-2022
19)	MR D K DAS	28-07-2022	To	31-07-2022
20)	MR. I A TALUKDAR	01-08-2022	To	05-08-2022
21)	MR. R K D CHOUDHURY	30-07-2022	To	30-07-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[For Saturday,30th July 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO CRIMINAL BENCH (CRL.REV.P)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1802/2022	ISLAM GONI @ ICHAM GONI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
2	Bail Appln./1804/2022	DEBAJIT SAHA Versus NARCOTICS CONTROL BUREAU	MR. T K MISRA	SC, NCB
3	Bail Appln./1807/2022	ASHIM DEURY @ DEURI Versus THE STATE OF ASSAM	MR F HAQUE MR N ISLAM	PP, ASSAM
4	Bail Appln./1808/2022	MAFIJUR RAHMAN Versus THE STATE OF ASSAM	MR. D P BORAH MS. S BORO MR B PAUL MS. K MITRA	PP, ASSAM
5	Bail Appln./1809/2022	MD. DILDAR HUSSAIN @ DILAR HUSSAIN Versus THE STATE OF ASSAM	MR. A SARMA MR. LENTSO	PP, ASSAM
6	Bail Appln./1811/2022	TOSER ALI Versus THE STATE OF ASSAM	MRS. B GOGOI MS M BORAH	PP, ASSAM
7	Bail Appln./1813/2022	SAMIR KHAN Versus THE STATE OF ASSAM	MS. A. MEDHI MRS S MALAKAR	PP, ASSAM
8	Bail Appln./1814/2022	SAIFUL ISLAM @ SHOHIDUL ISALM AND ANR. Versus THE STATE OF ASSAM	MR. N DHAR MR. B K SEN MR F HAQUE MR A HUSSAIN MR. J UDDIN MR A K KHAN	PP, ASSAM
9	Bail Appln./1815/2022	MAJEM ALI @ MAJOM ALI @ MAJEM Versus THE STATE OF ASSAM	MR Z HUSSAIN MR. M HOQUE	PP, ASSAM
MOTION				
10	Crl.Pet./652/2022	RUKIYA SWOBNAM CHOUDHURY Versus THE STATE OF ASSAM AND ANR	S YESMIN T BORA	PP, ASSAM

11	Crl.Pet./653/2022	SHUKUR MAHMUD Versus THE STATE OF ASSAM AND ANR.	MR P K KALITA MR. A R KHAN	PP, ASSAM
12	Crl.Pet./656/2022	SANJAY SINGH KHERIYA @ SANJAY KHARIYA Versus THE STATE OF ASSAM AND ANR	MR A ALI MR. Y ALI	PP, ASSAM
13	Crl.Pet./657/2022	DEBABRATA NATH Versus THE STATE OF ASSAM AND ANR.	MR. A Y CHOUDHURY MRS. Z AKHTAR MR. T A CHOUDHURY	PP, ASSAM
14	Crl.Pet./675/2022	DR. STEPHEN MAVELY Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MR. D K BAIDYA MR. V A CHOWDHURY	PP, ASSAM
15	Crl.Pet./677/2022	MAHENDRA DAIMARI AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. N BARMAN T TIMUNGPI MS. J BARMAN	PP, ASSAM
16	Crl.Pet./678/2022	JIAUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR. M A SHEIKH MR. M HOSSAIN	PP, ASSAM
17	Crl.Pet./682/2022	KABINDRA NARZARY Versus HALIM ALI AND ANR	MR G BAISHYA MD. A HASSAN MS. P DAS	
18	Crl.Pet./690/2022	RITURAJ RABHA Versus THE STATE OF ASSAM AND ANR	MR K THAKUR MS I PATAR MR D MEDHI B ALI SK	PP, ASSAM
19	Crl.Pet./730/2022	RAJU SIL Versus THE STATE OF ASSAM AND ANR.	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MD R ISLAM	PP, ASSAM
20	Crl.Pet./731/2022	MD. WAZ UDDIN Versus THE STATE OF ASSAM AND 7 ORS.	MR Z KAMAR MD S HOQUE	PP, ASSAM
21	Crl.Pet./732/2022	RAJAUJ KARIM @ MUKUT Versus THE STATE OF ASSAM AND ANR.	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. A AHMED M ALOM	PP, ASSAM
22	Crl.Pet./733/2022	GOPAL TANTI @ ANKURIA AND ANR. Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
23	AB/2097/2022 B/O	MD. HATIM ALI Versus THE STATE OF ASSAM	MR. N ISLAM MS TH A DEVI	SC, FOREST
24	AB/2099/2022	DILIP DAS Versus THE STATE OF ASSAM	MR. B K DAS MS. P DAS	PP, ASSAM
25	AB/2101/2022	LAKHESWAR KUMAR Versus THE STATE OF ASSAM	MR B KAKATI MR A ALI MRS. R BORO	PP, ASSAM
26	AB/2102/2022	PULAK SARMAH Versus THE STATE OF ASSAM	MR. A AHMED MS. D GOSWAMI MS ANKITA SAHARIA	PP, ASSAM
27	AB/2103/2022	SULTAN ALI AHMED AND 3 ORS. Versus THE STATE OF ASSAM	MR. M BISWAS MS. S MEDHI MS M DAS	PP, ASSAM
ORDERS				
28	Crl.L.P./26/2018 WITH OFFICE NOTE in Crl.A./309308/2017	HOUSING AND URBAN DEVELOPMENT CORPORATION LTD. Versus THE STATE OF ASSAM ANR	MR. K BHATTACHARJEE MR J C BARMAN MR. D BANERJEE	PP, ASSAM
	WITH Crl.A./309308/2017 (Filing Number)	HOUSING AND URBAN DEVELOPMENT CORPORATION LTD Versus THE STATE OF ASSAM and ANR	MR.K BHATTACHARJEE MR.J C BARMAN	MR. PP, ASSAM PP, ASSAM

WITH
I.A.(CrI.)/182/2018

HOUSING AND URBAN DEVELOPMENT
CORPORATION LTD.
Versus
THE STATE OF ASSAM ANR

MR. K BHATTACHARJEE
MR J C BARMAN
MR. D BANERJEE

PP, ASSAM

WITH
29 CrI.A./23/2020

HOUSING AND URBAN DEVELOPMENT
CORPORATION LTD.,
Versus
THE STATE OF ASSAM AND 2 ORS

MR. K BHATTACHARJEE
MS B TALUKDAR

PP, ASSAM

30 CrI.L.P./107/2019
in CrI.A./10408/2018

DIRECTOR, CENTRAL BUREAU OF
INVESTIGATION
Versus
SH. G. S. MAHAPATRA

MR. S C KEYAL
SC, CBI

MR. T J MAHANTA
MR. P P DUTTA
MR. S DUTTA

WITH
CrI.A./10408/2018
(Filing Number)

DIRECTOR CENTRAL BUREAU OF
INVESTIGATION
Versus
SH. G.S MAHAPATRA

WITH
I.A.(CrI.)/1066/2019

DIRECTOR, CENTRAL BUREAU OF
INVESTIGATION
Versus
SH. G. S. MAHAPATRA

MR. S C KEYAL
SC, CBI

HEARING

31 CRL.A(J)/67/2020
WITH LCR 4 FILES, P.B.-1, B/O

UDAY BAKALI
Versus
THE STATE OF ASSAM

MR K BHUYAN

PP, ASSAM

WITH
I.A.(CrI.)/44/2022
in CRL.A(J)/67/2020

UDAY BAKALI
Versus
THE STATE OF ASSAM

MR. N ISLAM

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 30/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
3)	MR. P K SARMA	18-07-2022	To	30-07-2022
4)	MR. J P SARMA	18-07-2022	To	30-07-2022
5)	DR. R SARMAH	19-07-2022	To	31-07-2022
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12)	MR A KAKOTI	29-07-2022	To	06-08-2022
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16)	MR. V K CHOPRA	01-08-2022	To	01-08-2022
17)	MR. M U MAHMUD	29-07-2022	To	07-08-2022
18)	MR. S BANIK	01-08-2022	To	02-08-2022
19)	MR D K DAS	28-07-2022	To	31-07-2022
20)	MR. I A TALUKDAR	01-08-2022	To	05-08-2022
21)	MR. R K D CHOUDHURY	30-07-2022	To	30-07-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Saturday,30th July 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 60 TO 117), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/256/2021 FIXED	MRS. JYOTI DAS AND ANR Versus ANUP SAIKIA AND ANR	MR P BHARDWAJ	
	WITH			
2	WP(C)/3282/2021	JYOTI DAS AND ANR. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD AND 4 ORS	MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, APDCL MR. P P DUTTA MR. R ALI MS. G P SHAHI MS P SARMA
3	WP(C)/1824/2021	JABED ALI Versus THE STATE OF ASSAM AND 9 ORS	MR S HOQUE	GA, ASSAM ASSTT.S.G.I.
4	WP(C)/2607/2021	PINKI BHATTACHARJEE Versus THE STATE OF ASSAM AND 13 ORS	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	SC, PNRD GA, ASSAM MR. S C BISWAS (6 TO 14) MR. H A TALUKDAR (6-14) MR. H A TALUKDAR (6-14)
	WITH			
	I.A.(Civil)/1141/2021 in WP(C)/2607/2021	SHAKTI SAHA AND 8 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. S C BISWAS MR. H A TALUKDAR	SC, PNRD GA, ASSAM MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE
5	WP(C)/4080/2021	BAMPARA FISHERY CO OPERATIVE SOCIETY LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR S DAS MR. T DEWAN	GA, ASSAM
6	WP(C)/799/2022	ISERON BEWA @ ASERON BEWA AND 8 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. T SK MR. M S ALAM	SC, ELEM. EDU GA, ASSAM SC, REVENUE

7	WP(C)/2204/2022	NAWAL KISHOR SAHANI Versus THE INDIAN INSTITUTE OF TECHNOLOGY AND 5 ORS	MR. S SAHU MR. M K ALI MS. S SARMA	MR. R P KAKOTI SR. ADV. (r-1 to 4) MR. K GOGOI MR A B DEY (r-1 to 4) MR. S SUTRADHAR (r-1 to 4) SC, IIT ASSTT.S.G.I.
8	WP(C)/2596/2022	ANJUMAN KUMAR SHARMA Versus THE STATE OF ASSAM AND 6 ORS	MR. JYOTIRMOY ROY MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR. S SARMA MR. R HAZARIKA MRS. K H CHOUDHURY MR. C CHAKRAVARTY MR D DAS	GA, ASSAM MR I RAFIQUE (R-8) MS. S DEVI (R-8) MS A AFREEN (R-8)
9	WP(C)/2609/2022	BOARD OF DIRECTORS OF DUMURIA MERERCHAR S.S. LTD Versus THE STATE OF ASSAM AND 2 ORS	MR. S K DAS MR R KARIM	SC, CO OP
10	WP(C)/2610/2022	BOARD OF DIRECTORS OF TAMARHAT S S LTD Versus THE STATE OF ASSAM AND 4 ORS	MR. S K DAS MR. R ISLAM	SC, CO OP GA, ASSAM
11	WP(C)/2898/2022	HASINA BEGUM Versus THE STATE OF ASSAM AND 5 ORS	MS. N NASRIN MD. I H KHAN MR K ISLAM	GA, ASSAM
12	WP(C)/3281/2022	NURUL ALAM BARBHUIYA Versus THE STATE OF ASSAM AND 4 ORS.	MR. N K MURRY MS. O KITS MS P TOKBIPI MS P LINGGI	GA, ASSAM MS S BORA, SC, AGRI. DEPTT.
13	WP(C)/3563/2022	M/S SAIKHOWA SADIYA MIN SAMABAI SAMITI LIMITED Versus THE STATE OF ASSAM AND 4 ORS	MR. M DUTTA MS S DEV MR J MAHANTA	GA, ASSAM
14	WP(C)/3804/2022	OMEGA PRINTERS AND PUBLISHERS PVT LTD Versus THE UNION OF INDIA AND 3 ORS	MR. A K GUPTA MR. R S MISHRA	SC, GST ASSTT.S.G.I.
15	WP(C)/3920/2022	OHIDUR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MS R A MOSTAFI	GA, ASSAM
16	WP(C)/3956/2022	ABDUL WAHID Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 5 ORS	MR H K J AHMED MS. B DAS	SC, APDCL SC, GMC
ADMISSION				
17	WP(C)/5073/2021	FIRAJUL SK AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. L R MAZUMDER MR. A Z AHMED	GA, ASSAM
	WITH I.A.(Civil)/788/2022 in WP(C)/5073/2021	FIRAJUL SK AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. L R MAZUMDER MR. A Z AHMED	GA, ASSAM
18	WP(C)/5120/2021	KALYANI DAS Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 3 ORS	MR. A PAUL	MR. R K BHUYAN (R4) SC, APDCL MR. M KASHYAP (R4)
19	WP(C)/6966/2021	MRIDUL BORAH AND 5 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. T CHAKRABORTY MR. D CHOUDHURY MR J DAS	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, PWD
20	WP(C)/2496/2022	AMAR ALI SHEIKH Versus UNION OF INDIA AND 8 ORS	MR. T J MAHANTA MR. N BARMAN MR. B K GOSWAMI	SC UCO BANK MR H GUPTA (R-1) ASSTT.S.G.I. SC, F C I

21	WP(C)/2860/2022	IBRAHIM ALI Versus THE STATE OF ASSAM AND 5 ORS	MR M AHMED MR. A HUSSAIN	GA, ASSAM MR. A GOYAL (R6) MR. A CHOUDHURY (R6) SC, ELECTION COMMISSION.
BAIL HEARING (BA)				
22	Bail Appln./1525/2022 WITH CASE RECORDS AND CD	JAHIRUL ISLAM AND ANR. Versus THE STATE OF ASSAM	MR P DEKA MR. B BORAH MR. M AHMED	PP, ASSAM
ORDERS				
23	WP(C)/1170/2019	ALL KOCH RAJBONSHI STUDENTS UNION Versus THE STATE OF ASSAM AND 5 ORS.	MR. Y S MANNAN MS. M BHATTACHARYYA MS. N BARUAH MS S TAMANG	MR G P BHOWMIK (R6) GA, ASSAM MR H K NATH (R-6) MR. S SARKAR (R6) MR. J A AHMED (r-5) MR. A M ALAMAN (r-5) MR. K M HASSAN (r-5) MR. K MOHAMMED (R-6) MR. S P KAKOTI BORA (R6)
24	WP(C)/646/2020	DIPAK CHANDRA SHIL Versus THE STATE OF ASSAM AND 4 ORS.	MR. H DAS	GA, ASSAM MS. D D BARMAN, STATE RESPONDENTS
25	WP(C)/4369/2020	M/S PKM ERECTORS Versus THE UNION OF INDIA AND 4 ORS	MR. A WAHAB MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR J ISLAM	S N SARMA (R2, R3) MR. U K DAS MS. B D SARMAH MR. M HUSSAIN (R2, R3) MR. K KALITA (R2, R3) MS. H BEGUM MS. S GHOSH (R2, R3) MR. C BASUMATARY (R2, R3) MR G K DEKA (R2, R3) ASSTT.S.G.I. SC, OIL
26	WP(C)/5273/2020	M/S KAMAKHYA SOAP INDUSTRY AND ANR. Versus THE STATE OF ASSAM AND 12 ORS.	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS	GA, ASSAM SC, PCB
27	Cont.Cas(C)/200/2021	M/S SONAPUR TEA COMPANY PVT LTD Versus AJAY KUMAR AND 3 ORS	MR A CHOWDHURY MR. M J DAS	MR D KALITA MR. Y DOLOI MR. D NATH MS. N BARMAN MR. S Z RAHMAN
28	Cont.Cas(C)/218/2021	MATYAR RAHMAN Versus M.S. MANIVANNAN AND ANR.	MR. M HUSSAIN MR A K DAS	MR. D SAIKIA (R1) MR. R BORPUJARI (R1) MS. N BORDOLOI (R1)
29	Cont.Cas(C)/287/2021	MOM SAHIDA KHATUN Versus M.S. MANIVANNAN, IAS AND 2 ORS.	MR. M HUSSAIN MR A K DAS	MR. D SAIKIA (r-1) MR. D A KAIYUM MR. R BORPUJARI (r-1) MR. D NATH (r-3) MS. N BORDOLOI (r-1) MR D KALITA (r-3) MR J ISLAM MS A BHUYAN (r-3)
30	Cont.Cas(C)/463/2021	HALIMA BIBI Versus M S MANIVANNAN, IAS AND ANR	MR. M HUSSAIN MR A K DAS	MR. D SAIKIA (r-1,2) MR. R BORPUJARI (r-1,2) MS. N BORDOLOI (r-1,2)

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LEAVE NOTE OF ADVOCATES FOR 30/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
3)	MR. P K SARMA	18-07-2022	To	30-07-2022
4)	MR. J P SARMA	18-07-2022	To	30-07-2022
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16)	MR. V K CHOPRA	01-08-2022	To	01-08-2022
17)	MR. M U MAHMUD	29-07-2022	To	07-08-2022
18)	MR. S BANIK	01-08-2022	To	02-08-2022
19)	MR D K DAS	28-07-2022	To	31-07-2022
20)	MR. I A TALUKDAR	01-08-2022	To	05-08-2022
21)	MR. R K D CHOUDHURY	30-07-2022	To	30-07-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Saturday,30th July 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NANI TAGIA

COURT NO: 13

[CIVIL BENCH-II

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 62 TO 120), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/2688/2015	SMTI NAYANTI BASUMATARY Versus THE UNION OF INDIA and 3 ORS	MR.B RAMCHIARY MR.D BARMAN MS.S BORO MS.C TALUKDAR	MS P BARUAH, ASGI SC, BTC ASSTT.S.G.I.
2	WP(C)/7401/2016	BRAJEN KUMAR NATH Versus STATE OF ASSAM and 6 ORS.	MR.S K SINGHA MR.D GOSWAMI MR.S M BARUAH	
3	WP(C)/737/2018	HARUN RASHID LASKAR Versus THE STATE OF ASSAM	MR. B J TALUKDAR MR J CHUTIYA MR. P TALUKDAR MR S SARMA MS. S KEMPRAI	SC, HIGHER EDU SC, APSC SC, DIMA HASAO
4	WP(C)/609/2018	RON KEMPRAI Versus THE STATE OF ASSAM AND 5 ORS.	MR. P TALUKDAR MR. B J TALUKDAR	SC, HIGHER EDU MS. R B BORA (GA, ASSAM, R-5,6) MR. B GOGOI (SC, FINANCE DEPT., R-5,6) SC, DIMA HASAO
5	WP(C)/4824/2019	DULAL CHANDRA ROY Versus ASSAM AGRICULTURAL UNIVERSITY AND 3 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR. P N GOSWAMI SC, AAU
6	WP(C)/435/2021	INAMUL HUSSAIN Versus THE UNION OF INDIA AND 4 ORS	MR. K A MAZUMDER MR A K AZAD	SC, AHSEC (R-3) SC, AHSEC (R-3) MR. B DEKA ASSTT.S.G.I.
7	WP(C)/764/2021	DIMBESWAR HAZARIKA Versus THE STATE OF ASSAM AND 4 ORS	MR. A DEKA	SC, ELEM. EDU MR. G PHUKAN (R-5) MS. A CHAKRABARTY (R-5) L KALITA (R-5) SC, FINANCE DEPTT.
8	WP(C)/1086/2021	CHANDRAKANTA DAS Versus THE STATE OF ASSAM AND ANR	MR. B PHUKAN MR. B KHAKHLARY	SC, HIGHER EDU

9	WP(C)/1751/2021	ARUP KR BARUAH AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	SC, HIGHER EDU
10	WP(C)/2282/2021	GUNAIPANI M E MADRASSA AND 3 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. M U MAHMUD MR S H MAHMUD MS R ALI Q A AKHTAR	SC, ELEM. EDU
	WITH I.A.(Civil)/1294/2022 in WP(C)/2282/2021	GUNAIPANI M E MADRASSA AND ANR. Versus CHAND MIYA AND 2 ORS.	MR. M U MAHMUD	
11	WP(C)/2949/2021	DR. GAURAV KUMAR GUPTA Versus THE STATE OF ASSAM AND 3 ORS	MR. A K MAHESWARI	SC, HEALTH AND F W
12	WP(C)/4209/2021	MOMI BARUAH SAIKIA Versus THE STATE OF ASSAM AND 4 ORS.	MR. M BISWAS A SAIKIA MS M DAS	SC, ELEM. EDU SC, FINANCE
13	WP(C)/5519/2021	SAHABUDDIN BARBHUIYA Versus THE STATE OF ASSAM AND 5 ORS	MR. M H RAJBARBHUIYAN MRS. R CHETRI MS. S RASUL	SC, ELEM. EDU MR. K A MAZUMDER (r-5) MR E AHMED (r-6)
14	WP(C)/6164/2021	LAILY KHATUN Versus THE STATE OF ASSAM AND 2 ORS	MR. W RAHMAN MS. S RASUL	SC, SEC. EDU.
15	WP(C)/2616/2022	SAYED ALI SHEIKH Versus THE STATE OF ASSAM AND 5 ORS	MR. M DUTTA MR. M ISLAM	SC, SEC. EDU. GA, ASSAM MD. S ALOM (R-6) MS. A BEGUM (R-6) MR. M S ALAM (R-6) MR R KARIM (R5)
ORDERS				
16	WP(C)/679/2016	ROMEZ UDDIN AHMED and 2 ORS Versus THE STATE OF ASSAM AND 2 ORS	MS. S E AHMED MR. R PHUKAN MR. D J DAS	SC, ELEMENTARY EDUCATION
17	WP(C)/2262/2016	LEKHAN UPADHYAYA Versus THE STATE OF ASSAM AND 4 ORS	MS.A BARUAH MR.A BUJARBARUAH	GA, ASSAM SC, SECONDARY EDUCATION
18	Cont.Cas(C)/753/2019	NAGEN CHANDRA SARMA Versus PRATAP JYOTI HANDIQUE AND 7 ORS. (F)	MR. A K BHUYAN MS. B BHUYAN MS P PATHAK MR. A KHOOND MR A TALUKDAR MR. M BARUAH	MR. P J PHUKAN MR. N U K NAIR MR. A CHETRY MR H BARUAH MR P P PHUKAN
19	WP(C)/9343/2019	BANTULAL MEDHI Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K MEDHI	SC, HIGHER EDU
20	Cont.Cas(C)/251/2020	PRANJIT BUJAR BARUAH AND 5 ORS. Versus PHANIDHAR JIDUNG	MR S CHOUDHURY MR E SHITIRI	MR. D SAIKIA MR S M T CHISTIE
21	Cont.Cas(C)/317/2020	JAYARANI BISWAS ALIAS JAYA KSHATRIYA Versus KUMAR SANJAY KRISHNA, IAS AND ANR	MR. P SARMAH MR. S UPADHAY	MR. D SAIKIA (R1) MR S M T CHISTIE (R1) MR. A J HAZARIKA
22	Cont.Cas(C)/361/2020	ANJUMA BEGUM Versus PRITAM SAIKIA AND ANR.	MR. A B BHUYAN MR. M A I HUSSAIN	MR. D SAIKIA MR. R MAZUMDAR MS A DAS
23	Cont.Cas(C)/554/2020	ELA SONOWAL Versus PREETOM SAIKIA AND ORS.	MR. J LASKAR	MR. D SAIKIA (r-1,2) MR S M T CHISTIE (r-1,2) MS. N PHUKAN (r-1,2)
24	Cont.Cas(C)/617/2020	PRANITA KALITA Versus PREETOM SAIKIA AND 2 ORS	MR A SARMA MS D DAS MR T R SEN	MR S M T CHISTIE MR S M T CHISTIE MR. S BORA
25	WP(C)/2110/2020	IMDADUL HOQUE LASKAR AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR M J QUADIR MR. K MIRA MR S S ISLAM	SC, HIGHER EDU SC, HIGHER EDU MR. S BORTHAKUR MR. D GOGOI

26	Cont.Cas(C)/2/2021	MRIGANKA DEB ROY Versus SMTI. GITIMONI PHUKAN, ACS AND ANR	MR. P K BARMAN	MR. D SAIKIA MR. K GOGOI MR. A R TAHBILDAR MR. P K DAS (R-2)
27	Cont.Cas(C)/487/2021	MD. NUR SHAHED ALI Versus PREETOM SAIKIA, IAS AND ANR	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR J SINGH	MR. D SAIKIA MR. K GOGOI MR S DAS
28	WP(C)/4621/2021	ANSARA BEGUM Versus THE STATE OF ASSAM AND 12 ORS.	MR. I C DEKA MR. K K TALUKDAR	GA, ASSAM SC, REVENUE SC, FINANCE SC, G U
29	Cont.Cas(C)/43/2022	JARJINA YESMIN ANSARI Versus BIJAYA CHOUDHURY AND ANR	MR H DAS MR. B C DEKA	SC, ELEM. EDU MR. A PHUKAN
30	WP(C)/196/2022	ABUL HUSSAIN CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU

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LEAVE NOTE OF ADVOCATES FOR 30/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
3)	MR. P K SARMA	18-07-2022	To	30-07-2022
4)	MR. J P SARMA	18-07-2022	To	30-07-2022
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8)	MR H Dey	20-07-2022	To	19-08-2022
9)	MS. A DEVI	21-07-2022	To	19-08-2022
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19)	MR D K DAS	28-07-2022	To	31-07-2022
20)	MR. I A TALUKDAR	01-08-2022	To	05-08-2022
21)	MR. R K D CHOUDHURY	30-07-2022	To	30-07-2022



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[For Saturday,30th July 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 15

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-I]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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BAIL HEARING (BA)

1	Bail Appln./1506/2022	VINOD BIJARNIA Versus NARCOTICS CONTROL BUREAU	MR P KATAKI MR U S BORGHAIN	MR. S C KEYAL SC, NCB
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ORDERS

2	Review.Pet./116/2022 WP(C)/1531/2020 (Disposed)	THE MANAGING DIRECTOR Versus THE ASSAM CO-OPERATIVE JUTE MILL WORKERS FEDERATION AND 2 ORS.	MR. D P BORAH MR B PAUL	
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LEAVE NOTE OF ADVOCATES FOR 30/07/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
3)	MR. P K SARMA	18-07-2022	To	30-07-2022
4)	MR. J P SARMA	18-07-2022	To	30-07-2022
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18)	MR. S BANIK	01-08-2022	To	02-08-2022
19)	MR D K DAS	28-07-2022	To	31-07-2022
20)	MR. I A TALUKDAR	01-08-2022	To	05-08-2022
21)	MR. R K D CHOUDHURY	30-07-2022	To	30-07-2022



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 16

[CIVIL BENCH-I

THIS BENCH WILL SIT AT 10:30 AM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGMENT				
1	Intest.Cas./3/2012 AT 10:30 A.M.	MALOTI DASGOPE Versus MALINA DAS DEB and ANR	MR. D MAZUMDAR MR.P BORAH MRS.T SAIKIA	MR.B C DAS MRD N BHATTACHARYA MS.A DAS
2	Crl.Rev.P./234/2014 AT 10:30 A.M.	KHITI KANTO SAIKIA and ANR. Versus THE STATE OF ASSAM AND ANR	MR.B M CHOUDHURY MR.U CHOUDHURY MS.H HAZARIKA	PP, ASSAM
MOTION				
3	AB/2113/2022	HUMAYUN AKBAR CHOUDHURY Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM B. PATHAK	PP, ASSAM
ADMISSION				
4	MACApp./372/2022	NEW INDIA ASSURANCE COMPANY LIMITED Versus SRI NIRANJAN DEKA AND 2 ORS (E)	MR. K K BHATRA MR. R K BHATRA MR D BHUYAN	MR S C PANDIT
	WITH I.A.(Civil)/2046/2022 in MACApp./372/2022	NEW INDIA ASSURANCE COMPANY LIMITED Versus SRI NIRANJAN DEKA AND 2 ORS (E)	MR. K K BHATRA MR. R K BHATRA MR D BHUYAN	MR S C PANDIT
	WITH I.A.(Civil)/2047/2022 in MACApp./372/2022	NEW INDIA ASSURANCE COMPANY LIMITED Versus SRI NIRANJAN DEKA AND 2 ORS (E)	MR. K K BHATRA MR. R K BHATRA MR D BHUYAN	MR S C PANDIT
5	MACApp./380/2022	MUSSTT MANUWARA BEGUM AND 4 ORS Versus SRI SWAPAN DEBNATH AND 4 ORS	MR. M TALUKDAR MR. A SHAKIL	MR. K K BHATTA MR. B PHUKAN MR. R GOSWAMI MS. P BORTHAKUR MS R DEVI
6	MACApp./382/2022	SRI PRABODH CH DAS Versus MD. MAKIBUR RAHMAN AND 2 ORS	MR. N KALITA MR. M DAS	MR. K K BHATTA MS R DEVI
7	MACApp./392/2022	SRI GITUMONI DEVI Versus LEGAL CLAIMS DEPARTMENTEAST BHARTI AXA GENERAL INSURANCE CO. LTD AND 2 ORS	MR. M TALUKDAR MR. A SHAKIL	MR. A J SAIKIA (R-1) MR G S BORO

8	MACApp./393/2022 WITH I.A.(Civil)/2086/2022 in MACApp./393/2022	ORIENTAL INSURANCE COMPANY LTD. Versus SRI ROBIN CH. SAIKIA AND 3 ORS	MR SISHIR DUTTA MR. S DUTTA MR. S DUTTA	MR G BOKALIAL MR. A A HUSSAIN
9	MACApp./395/2022 WITH I.A.(Civil)/2087/2022 in MACApp./395/2022	ORIENTAL INSURANCE COMPANY LTD. Versus SRI ROBIN CH. SAIKIA AND 3 ORS NATIONAL INSURANCE CO. LTD. Versus MD. ISLAM ALI AND 2 ORS. A	MR SISHIR DUTTA MR. S DUTTA MR. S DUTTA MR. A J SAIKIA MR G S BORO	MR G BOKALIAL MR. A A HUSSAIN MR D MONDAL MR. R BARBHUYAN
10	MACApp./396/2022	NATIONAL INSURANCE CO. LTD. Versus MD. ISLAM ALI AND 2 ORS. A SMTI MAKAN DUTTA and 2 ORS Versus SRI AMAL BARMAN and ANR	MR. A J SAIKIA MR G S BORO	MR D MONDAL MR. R BARBHUYAN MS. R D MOZUMDAR MD. A AHMED MS. C MOZUMDAR MR. S P SHARMA
11	MACApp./426/2022 WITH I.A.(Civil)/2143/2022 in MACApp./426/2022	ORIENTAL INSURANCE COMPANY LTD. Versus NEPJAK SANGMA AND 6 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. A R AGARWALA FOR CAVEATOR
12	MACApp./427/2022	ORIENTAL INSURANCE COMPANY LTD. Versus NEPJAK SANGMA AND 6 ORS. FIRDUS ALI @ KAJABA Versus MOHAMMAD ALI AND ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA MR. A R AGARWALA MR A AGARWALA	MR. A R AGARWALA FOR CAVEATOR
ORDERS				
13	MACApp./568/2017 WITH LCR	UNITED INDIA INSURANCE CO. LTD Versus SMTI ADANG BASUMATARY @ AROTI and 5 ORS	MS S MOCHAHARI MRS. K DEKA MR SISHIR DUTTA MR. B K PURKAYASTHA MS. M CHOUDHURY MS M BORCHETIYA MR. S DUTTA	MR. I A TALUKDAR (R1) MRS. S ROY (R4, R5) MS. I DAS (R4, R5)
14	I.A.(Civil)/3184/2017 in MACApp./303344/2017 WITH MACApp./303344/2017 (Filing Number)	THE NATIONAL INSURANCE CO. LTD. Versus SANTOSH KR. CHOUDHURY and 4 ORS, THE NATIONAL INSURANCE COMPANY LIMITED Versus SRI SANTOSH KR. CHOUDHURY and 4 ORS	MS.R D MOZUMDAR MS.C MOZUMDAR MR.S P SHARMA	MR. S BANIK (R1) MR K K GHOSH (R1)
15	I.A.(Civil)/3639/2017 in MACApp./627/2017 WITH MACApp./627/2017	NATIONAL INSURANCE CO. LTD. Versus PRANJAL RAJKNOWAR and 5 ORS, NATIONAL INSURANCE COMPANY LTD Versus SRI PRANJAL RAJKONOWAR and 5 ORS	MR. K K BHATRA MR. R K BHATRA MS. P HAJURI MR A SAIKIA MS. S DAS MR. K K BHATTA MR. R K BHATRA MS. P HAJURI MR A SAIKIA MS. S DAS	MR. P MAHANTA (R1) MR. B K DAS (R4, R5) MR. C M MAHANTA (R1) MR. K K BHATRA (R6) MR. P MAHANTA (R1) MR. R K BHATRA (R6) MR. B K DAS (R4, R5) MS RIMPI DUTTA (R6) MR. D BHUYAN (R6) MR. A LAHKAR (R6) MR. C M MAHANTA (R1)
	I.A.(Civil)/4138/2017 in MACApp./627/2017	NATIONAL INSURANCE COMPANY LTD Versus SRI PRANJAL RAJKONOWAR and 5 ORS	MR.K K BHATTA MR.R K BHATRA MS.P HAJURI MR A SAIKIA MS.S DAS	

16	MACApp./326/2018	MD SAHEB ALI AND ANR Versus MD MAQBUL HUSSAIN AND 3 ORS	MR. K K BHUYAN MR. B DEKA MR. M P CHOUDHURY MR. S BATHARI MR. B P CHANGMAI	MS. S MOCHAHARI (R- 4) MR. S DUTTA (R- 4) MS. M CHOUDHURY (R- 4) MR. L R MAZUMDER (R- 2 & 3) MR. C SHARMA (R- 4) MD. I HUSSAIN (R- 2 & 3) MS. M GAZLOO (R- 4)
17	MACApp./748/2018 WITH LCR	THE ORIENTAL INSURANCE CO. LTD Versus MRS MANJUARA BEWA AND 5 ORS	MR. S K GOSWAMI MR. A KALITA MR. R SHARMA	MR. A MANNAF (R1-R4) MS. J PAUL MR. A B ACONDA (R1-R4) MS F BEGUM (R1-R4) MISS S R DEY
18	MACApp./781/2018 WITH LCR	PULAK BORAH Versus M/S NATIONAL INSURANCE CO. LTD AND 2 ORS	MR. K K DUTTA MR. B SINHA	MR. T DEURI (R2, R3) MR. R GOSWAMI MRS. R S DEURI (R2, R3) MR U SAIKIA (R2, R3) MS. P BORTHAKUR MR D DEKA
19	I.A.(Civil)/4359/2018 in MACApp./15587/2018 WITH MACApp./15587/2018 (Filing Number)	THE DIRECTOR OF POSTAL SERVICES AND ANR Versus SRI NITYANANDA SARMAH AND 2 ORS THE DIRECTOR OF POSTAL SERVICES AND ANR Versus SRI NITYANANDA SARMAH AND 2 ORS	MR. S K GHOSH MS F AHMED	MR. A ACHARYA MS N RAJKONWAR MR. D BANIA
20	MACApp./144/2019 WITH LCR	MRS HASANA BIBI AND ANR Versus M/S CHOLAMANDALAM GENERAL INSURANCE COMPANY LTD AND 2 ORS	MR. K K DEKA MR. K K DEKA	MR. K K BHATTA MR N AHMED MR. S RANA MS R DEVI
21	I.A.(Civil)/471/2019 in MACApp./495/2019 WITH MACApp./495/2019 (Filing Number)	THE NATIONAL INSURANCE COMPANY LTD Versus SMTI GIRIJA RAY AND 2 ORS THE NATIONAL INSURANCE COMPANY LTD Versus SMTI GIRIJA RAY AND 2 ORS	MR. A DUTTA MRS. P M DUTTA	
22	I.A.(Civil)/839/2019 in MACApp./17993/2018 WITH MACApp./17993/2018 (Filing Number)	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI. MAHILA BALA RAY AND 2 ORS. THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI MAHILA BALA RAY AND 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MS J ROY	
23	I.A.(CrI.)/585/2020 AB 1553/2020(D/O) in AB/1553/2020	VIKRANT KUMAR RAY, Versus FARUK AHMED AND ANR	MR. N N JHA MR. J KHAN MR. M BERIA	MR. M ALI (R-1) PP, ASSAM
24	I.A.(Civil)/770/2020 in MACApp./2858/2020 WITH MACApp./2858/2020 (Filing Number)	AANACHAR ALI @ ANSAR ALI @ ANCHAR ALI AND 4 ORS Versus ATIKUR RAHMAN AND ANR AANACHAR ALI @ ANSAR ALI @ ANCHAR ALI AND 4 ORS Versus ATIKUR RAHMAN AND ANR	MR. S ROY MR. M H LASKAR MR M HOSSAIN	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
25	I.A.(Civil)/1572/2021 in MACApp./7503/2021 WITH MACApp./7503/2021 (Filing Number)	MD. JIAUR RAHMAN Versus SOFIYA BEGUM AND 4 ORS. B MD. JIAUR RAHMAN Versus MRS. SOFIYA BEGUM AND 4 ORS. B	MR. S HOQUE MR. S HOQUE	MR. K K BHATTA (R-5) MS JONA TALUKDAR (R-5) MS R DEVI (R-5)

26	I.A.(Civil)/795/2022 WITH LCR in MACApp./89/2020 WITH MACApp./89/2020 WITH CO/10/2020 in MACApp./89/2020 WITH I.A.(Civil)/458/2021 in MACApp./89/2020	MD. MAHARUDDIN @ MOHOR ALI Versus NATIONAL INSURANCE COMPANY LTD. NATIONAL INSURANCE COMPANY LTD. Versus MD. MAHARUDDIN @ MOHOR ALI AND 2 ORS MD. MAHARUDDIN @ MOHOR ALI Versus NATIONAL INSURANCE COMPANY LIMITED AND 2 ORS MAHARUDDIN @ MOHOR ALI Versus NATIONAL INSURANCE COMPANY LTD.	MR. A R AGARWALA MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR MR. A R AGARWALA MR. A R AGARWALA MR. A R AGARWALA	MR. R GOSWAMI MR. A R AGARWALA FOR CAVEATOR MR. R GOSWAMI MR. R GOSWAMI
27	I.A.(Civil)/1705/2022 in MACApp./44/2021 WITH MACApp./44/2021 WITH LCR WITH I.A.(Civil)/494/2021 in MACApp./44/2021	DEBAJANI CHANGMAI Versus THE ORIENTAL INSURANCE COMPANY LTD. THE ORIENTAL INSURANCE COMPANY LTD. Versus DEBAJANI CHANGMAI AND 2 ORS. THE ORIENTAL INSURANCE COMPANY LTD. Versus DEBAJANI CHANGMAI AND 2 ORS.	MR. A R AGARWALA MR. A DUTTA MRS. P M DUTTA MR. A DUTTA MRS. P M DUTTA	MR A DUTTA
28	I.A.(Civil)/1714/2022 WITH LCR in RFA/10/2021 WITH RFA/10/2021	M/S JATINGA TEA LTD. Versus PANNA LAL ROY PANNA LAL ROY Versus M/S JATINGA TEA LTD.	MR G N SAHEWALLA MR P DEKA MD ASLAM MR. A CHETIA MR M SAHEWALLA MR S CHOUDHURY MR. A BHATTACHARJEE	MR. A BHATTACHARJEE MR S CHOUDHURY MR G N SAHEWALLA MD ASLAM MR. P DEKA MR. A CHETIA MR M SAHEWALLA
29	I.A.(Civil)/1750/2022 in MACApp./64/2022 WITH MACApp./64/2022	MD. SIRAJUL HAQUE Versus RELIANCE GENERAL INSURANCE COMPANY LIMITED. AND 2 ORS. RELIANCE GENERAL INSURANCE COMPANY LIMITED Versus MD. SIRAJUL HAQUE AND 2 ORS	MR. A BHATTACHARYYA MR. K K BHATTA J TALUKDAR MS R DEVI	MR. K K BHATTA MR. P S BHATTACHARYYA MR. A BHATTACHARYYA
HEARING				
30	Review.Pet./51/2015 IN MAC.APP. 128/2012(D/O)	BHUBAN CH BORAH and ANR Versus NEW INDIA ASSURANCE CO LTD and ANR	MR G JALAN MR.G KHANDELIA	MS.N MODI(R-1) MS.M CHOUDHURY(R-1) MR.S DUTTA MR.C SHARMA(R-1) MR.SIDHANT DUTTA(R-1)
31	WITH Review.Pet./7/2016	NEW INDIA ASSURANCE COMPANY LTD Versus SRI BHUBAN CHANDRA BORAH and 2 ORS	MS. N MODI MR. S DUTTA MR. C SHARMA MR. SIDHANT DUTTA	

Versus
SMTI MANJULA BORAH and ANR,

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LEAVE NOTE OF ADVOCATES FOR 30/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
3)	MR. P K SARMA	18-07-2022	To	30-07-2022
4)	MR. J P SARMA	18-07-2022	To	30-07-2022
5)	DR. R SARMAH	19-07-2022	To	31-07-2022
6)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
7)	MR B K KAR	26-07-2022	To	06-08-2022
8)	MR H Dey	20-07-2022	To	19-08-2022
9)	MS. A DEVI	21-07-2022	To	19-08-2022
10)	MR M J QUADIR	29-07-2022	To	05-08-2022
11)	MR B KAUSHIK	27-07-2022	To	03-08-2022
12)	MR A KAKOTI	29-07-2022	To	06-08-2022
13)	MR. O P BHATI	29-07-2022	To	12-08-2022
14)	MR. M ALAM	27-07-2022	To	01-08-2022
15)	MR. S ZAMAN	27-07-2022	To	01-08-2022
16)	MR. V K CHOPRA	01-08-2022	To	01-08-2022
17)	MR. M U MAHMUD	29-07-2022	To	07-08-2022
18)	MR. S BANIK	01-08-2022	To	02-08-2022
19)	MR D K DAS	28-07-2022	To	31-07-2022
20)	MR. I A TALUKDAR	01-08-2022	To	05-08-2022
21)	MR. R K D CHOUDHURY	30-07-2022	To	30-07-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Saturday,30th July 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 17

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO CRIMINAL BENCH (CRL.PET.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>TO BE SPOKEN TO</u>				
1	Crl.Pet./433/2022	DHYAN FOUNDATION Versus THE STATE OF ASSAM AND 10 ORS.	MR. DITUL DAS	MR. N UDDIN (R5-R11) MR. M HUSSAIN (R-2,3,4) MR. M ISLAM (R5-R11) MR. A Z AHMED (R-2,3,4) PP, ASSAM
<u>MOTION (BA)</u>				
2	Bail Appln./1803/2022	BIBEK PATHAK Versus THE STATE OF ASSAM	MR. D KALITA MS B DEB	PP, ASSAM
<u>MOTION</u>				
3	Crl.Rev.P./386/2022	GAFUR ALI AHMED Versus NARZINA BEGUM	H A AHMED MR. R ALI DR. R HOQUE MR A S SK	
4	AB/2094/2022 B/O	MOHAMMAD ALI Versus THE STATE OF ASSAM	H A AHMED MR. R ALI	PP, ASSAM
5	AB/2104/2022	BHABESH DEKA AND ANR. Versus THE STATE OF ASSAM	MR T KALITA MR. A SAIKIA MR. N K DAS MR. A S ALI MR. J ISLAM	PP, ASSAM
6	AB/2105/2022	JAGADISH TALUKDAR AND ANR. Versus THE STATE OF ASSAM	MR T KALITA MR. A SAIKIA MR. N K DAS MR. A S ALI MR. J ISLAM	PP, ASSAM
7	AB/2108/2022	PRANAB DEKA Versus THE STATE OF ASSAM	MR. N ANAND MR. D DAS MS.D SAIKIA	PP, ASSAM
8	AB/2111/2022	ASRAFUDDIN AHMED Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. P. SINGHA	PP, ASSAM

ADMISSION

9	Crl.Rev.P./393/2019 WITH LCR 4 FILES	AZAD MONI GUPTA Versus THE STATE OF ASSAM AND ANR.	MR. M A SHEIKH MS F INTAZ MR. M AHMED	MR. R BORPUJARI MR F KHAN MS D BARUAH MS BISMITA BARMAN PP, ASSAM
10	Crl.Pet./1378/2019 WITH LCR 1 FILE	SANJAY AGARWALLA AND ANR. Versus THE STATE OF ASSAM AND ANR.	MD R ALI MR. A CHAUDHURY MR. K K BHATTACHARYYA MR. P K DAS MR. N MAHAJAN	MR. B J GHOSH MR H RAHMAN PP, ASSAM
11	Crl.Pet./1403/2019 WITH LCR 2 FILES	PANKAJ KHATANIAR @ KATANIAR Versus THE STATE OF ASSAM AND ANR.	MR. A K PURKAYASTHA MR. S K DAS	MR. J AHMED (R-2) MS A HUSSAIN (R-2) PP, ASSAM
12	Crl.Pet./545/2021 WITH LCR 1 FILE	JANARDAN HAZARIKA Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MS M DAS MR. D GAGAI MR. V A CHOWDHURY	MR. B BHAGAWATI (R2) PP, ASSAM
13	Crl.Rev.P./41/2022 WITH LCR 1 FILE	MD. RAFIQUIL ISLAM Versus THE STATE OF ASSAM AND ANR	MR MINTU SAIKIA MR. N ISLAM MS TH A DEVI	MR A U AHMED (R2, LEGAL AID COUNSEL) PP, ASSAM
14	Crl.Rev.P./61/2022 WITH LCR 1 FILE	HAJARAT BILLAL @ HAJARAT BILLA Versus THE STATE OF ASSAM AND ANR	MR. N AHMED MR R A AHMED MR M AHMED	MR. S ISLAM (R-2) MR A HAWARI (R-2) PP, ASSAM
15	Crl.Pet./89/2022 WITH LCR 1 FILE	MANJUR ALI Versus THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR. A Z AHMED	MR. M A ISLAM (R2) MR J I MONDAL (R2) PP, ASSAM
16	Crl.Pet./109/2022	MD. NEKIBUL HUSSAIN CHOUDHARY AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. R BARUAH MR. A IKBAL MRS. M NATH	MR. JYOTIRMOY ROY (r-2) MR. R HAZARIKA (r-2) MR D DAS (r-2) MS E NATH (r-2) PP, ASSAM
17	Crl.Pet./166/2022	RIAZ UDDIN @ RIAZ UDDIN AHMED Versus THE STATE OF ASSAM AND ANR	MR. A AHMED U U KHAN	MR J P KACHARI (r-2) PP, ASSAM
18	Crl.Rev.P./180/2022	SADDAM HUSSAIN Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM

BAIL HEARING

19	AB/1669/2022	NAZRUL HAQUE Versus THE STATE OF ASSAM	MR. A T SARKAR MS S PATAR MR. R HAQUE	PP, ASSAM
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ORDERS

20	Crl.Pet./678/2018 WITH MEDIATORS REPORT	SYEDA ARSIDA SULTANA Versus THE STATE OF ASSAM AND 2 ORS.	MR. J I BORBHUIYA F BEGUM MR. L MOHAN	PP, ASSAM
21	Crl.Rev.P./199/2020	RUKIYA BEGAM Versus JUL HUSSAIN THE STATE OF ASSAM	MR. D BANERJEE MS. M DEY	MR. A ALAM MR. M ALAMGEER
22	I.A.(Crl.)/558/2020 AB 90/2020(D/O) in AB/90/2020	ASURUDDIN ALI @ ASIRUDDIN	ADDL PP,ASSAM	
23	Crl.Pet./534/2021 WITH LCR 1 FILE	INDU BARUAH AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	
24	Crl.Pet./181/2022 WITH LCR 1 FILE	SWAPAN DUTTA Versus THE STATE OF ASSAM AND ANR	MR K THAKUR MS I PATAR MR D MEDHI B ALI SK	PP, ASSAM
25	I.A.(Crl.)/367/2022 in Crl.Rev.P./281/2022	ABDUR REZZAK BHUYAN Versus THE STATE OF ASSAM,	MR. N J DUTTA MR N AHMED	

WITH
Crl.Rev.P./281/2022

ABDUR REZZAK BHUYAN
Versus
THE STATE OF ASSAM

MR. N J DUTTA
MR N AHMED
MR G P CHETIA
M M ZAMAN

PP, ASSAM

HEARING

26 Crl.Rev.P./165/2022
WITH LCR 5 FILES, B/O

MD. JIKIBUR RAHMAN
Versus
THE STATE OF ASSAM AND ANR

MR. SK S N MOHAMMAD
MR. SK N MOHAMMAD
MR A IKBAL

PP, ASSAM

STAY MATTERS

27 Crl.Pet./377/2015

BIDYUT DEY
Versus
THE STATE OF ASSAM AND ANR

MR I RAFIQUE
MR.M A CHOUDHURY
MR.M K SHARMA
MISS.P M AHMED
MD B ZAMAN
MS. M DEKA
MR.A B CHOWDHURY

MR.S NATH(R-2)
MR.P CHOUDHURY(R-2)
MS.A TALUKDAR(R-2)
PP, ASSAM

28 Crl.Rev.P./324/2019

SANJAY KUMAR BARUAH
Versus
M/S REETI DRUGS AND SURGICALS AND
ANR.

MR. B CHAKRABORTY
MR. N BHARALI
MR S HUSSAIN

MR. D K KOTHARI
MR. B DEKA
MR P DAS
PP, ASSAM (R2)

WITH
I.A.(Crl.)/639/2019
in Crl.Rev.P./324/2019

SANJAY KUMAR BARUAH
Versus
M/S REETI DRUGS AND SURGICALS AND
ANR. (H)

MR. B CHAKRABORTY
MR. N BHARALI
MR S HUSSAIN

PP, ASSAM (R2)

29 Crl.Rev.P./58/2022
WITH LCR 4 FILES

JITENDRA KR DAS
Versus
THE STATE OF ASSAM AND 2 ORS

MR G SAHEWALLA
MR. P BORA
MR. A CHETIA
MS. S. TODI
MR H K SARMA

MR. K K KALITA (r-3)
MR R SENSUA (r-3)
MR D BORAH (r-3)
M. A. OASIS (r-3)
PP, ASSAM

30 Crl.Pet./199/2022

G AKANITO ASSUMI @ G AKANITO SUMI
Versus
SIKANDER RONGPI

MR A TIWARI
MS G DUGAR
MS. D SHARMA
MS. M BAISHYA

MS R A MOSTAFI
MS. B M CHHETRI
MR. M P SARMA

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LEAVE NOTE OF ADVOCATES FOR 30/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
3)	MR. P K SARMA	18-07-2022	To	30-07-2022
4)	MR. J P SARMA	18-07-2022	To	30-07-2022
5)	DR. R SARMAH	19-07-2022	To	31-07-2022
6)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
7)	MR B K KAR	26-07-2022	To	06-08-2022
8)	MR H Dey	20-07-2022	To	19-08-2022
9)	MS. A DEVI	21-07-2022	To	19-08-2022
10)	MR M J QUADIR	29-07-2022	To	05-08-2022
11)	MR B KAUSHIK	27-07-2022	To	03-08-2022
12)	MR A KAKOTI	29-07-2022	To	06-08-2022
13)	MR. O P BHATI	29-07-2022	To	12-08-2022
14)	MR. M ALAM	27-07-2022	To	01-08-2022
15)	MR. S ZAMAN	27-07-2022	To	01-08-2022
16)	MR. V K CHOPRA	01-08-2022	To	01-08-2022
17)	MR. M U MAHMUD	29-07-2022	To	07-08-2022
18)	MR. S BANIK	01-08-2022	To	02-08-2022
19)	MR D K DAS	28-07-2022	To	31-07-2022
20)	MR. I A TALUKDAR	01-08-2022	To	05-08-2022
21)	MR. R K D CHOUDHURY	30-07-2022	To	30-07-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Saturday,30th July 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

[CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO SPECIAL LIST(SAO AND FAO) AND SPECIAL LIST(CRP AND CRP(I/O)), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	CRP/84/2022 CAVT. NO.05602/022,	MD. ZULFIQUR ALI Versus MD. AZADUR RAHMAN HAZARIKA	MR. R BARUAH MR. A IQBAL	MS N RAHMAN (FOR CAVEATOR)
2	CRP(IO)/164/2022	ASMOT PARAMANIK @ ASMAT ALI PARAMANIK Versus ABDUL BATEN	MR M HASHAN MR. M AHMED	
3	CRP(IO)/165/2022	AKLAS UDDIN Versus MUKTAR AHMED AND 6 ORS	MR. B C DAS MR. S H RAHMAN	
4	CRP(IO)/166/2022	SHIKHA KARMAKAR AND 3 ORS. Versus RAHIZ UDDIN	MR G BHARADWAJ MR. S SUTRADHAR	
5	CRP(IO)/167/2022	SATHIKARAPA RAIJE GOIRAH Versus LACHIT DAS AND 2 ORS	L K BORAH MR H DAS MR BHARGAV DAS	
	WITH I.A.(Civil)/2161/2022 in CRP(IO)/167/2022	SATHIKARAPA RAIJE GOIRAH Versus LACHIT DAS	L K BORAH MR H DAS MR BHARGAV DAS	
ADMISSION				
6	RFA/138/2018	SMTI MAKANI DAS AND 6 ORS Versus SHRI PRANOY BORA AND ANR	MR J H SAIKIA MS. A SAJAD	MR. S P ROY (R1) MR J H SAIKIA MR. A Y CHOUDHURY (R2) MR. N H LASKAR (R2) MR A K RAI (R1) MS K GOGOI (R1) MR. T A CHOUDHURY (R2) MS. N RAI (R1)
	WITH I.A.(Civil)/3856/2018 in RFA/138/2018	SMTI MAKANI DAS AND 6 ORS Versus SHRI PRANOY BORA AND ANR	MR J H SAIKIA MS. A SAJAD	MR J H SAIKIA

7	FAO/14/2019 CAVT. NO.1401/2018	BAL BHARTI EDUCATIONAL TRUST Versus M/S EASTERN PIPES PRIVATE LIMITED AND 2 ORS	MR. B D KONWAR SR. ADV. MR B SARMAH MR S SHARMA MS. S NEWAR	MR. B PATHAK (r-1 to 3) MR. D BARUAH MR. B BARMAN MS. N UPADHYAY MR. R THADANI (r-1 to 3) MR B HAZARIKA (r-1 to 3) MR V KUMAR (r-1 to 3) FOR CAVEATOR
8	CRP/23/2020	MIHIR KR. SEN AND 6 ORS. Versus TEZPUR BANGALI ABOITANIK NATYA SAMAJ AND 2 ORS	MR. B C DAS MR. S K SINGH MR. P SUNDI	MR. A GANGULY MR. A DUTTA MR. A DHANUKA
9	RFA/28/2022	AMAR SINGH BORO Versus BINOD KUMAR CHORARIA AND ANR.	MR. N N JHA MR H DEKA MR. M UDDIN MS M SAHOO	
	WITH I.A.(Civil)/2146/2022 in RFA/28/2022	AMAR SINGH BORO Versus BINOD KUMAR CHORARIA AND ANR.	MR. N N JHA MR H DEKA MR. M UDDIN MS M SAHOO	
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
10	RSA/9/2022	JOHIRUL ISLAM Versus THE CHIEF BRANCH MANAGER AND 2 ORS.	MR. A RAHMAN MR E HUSSAIN	MR. A PARVEZ (RES. 1,2,3) MR D GOGOI (RES. 1,2,3)
	WITH I.A.(Civil)/1286/2022 in RSA/9/2022	JOHIRUL ISLAM , Versus THE CHIEF BRANCH MANAGER AND 2 ORS.	MR. A RAHMAN MR E HUSSAIN	
11	RSA/99/2022 B/O	SAMSUL HOQUE Versus SHARAFAT ALI KHAN AND 2 ORS.	MR. N N JHA MR. M UDDIN MS M SAHOO MS P DAS	MR. U C RABHA MR. S M SARMA
	WITH I.A.(Civil)/1781/2022 in RSA/99/2022	SAMSUL HOQUE Versus SHARAFAT ALI KHAN AND 2 ORS.	MR. N N JHA MR. M UDDIN MS M SAHOO MS P DAS	
12	RSA/100/2022 B/O	SAMSUL HOQUE Versus SHARAFAT ALI KHAN AND 2 ORS.	MR. N N JHA MR. M UDDIN MS M SAHOO MS P DAS	MR. U C RABHA MR. S M SARMA MR. A S ALI (R-2,3) MR S HUSSAIN (R-2,3) MR. S A B KHABIR (R-2,3)
	WITH I.A.(Civil)/1782/2022 in RSA/100/2022	SAMSUL HOQUE Versus SHARAFAT ALI KHAN AND 2 ORS.	MR. N N JHA MR. M UDDIN MS M SAHOO MS P DAS	
13	RSA/102/2022	FOIZUL HOQUE @ FOIZUL ISLAM Versus THE STATE OF ASSAM AND 13 ORS.	MR. U N CHATTRY MR. O LASKAR	GA, ASSAM
<u>ORDERS</u>				
14	I.A.(Civil)/807/2016 in RSA/274087/2016	SMTI BHABANI DAS and 5 ORS, Versus SMTI SUDHA RANI ROY @ SUDHA ROY and 2 ORS,	S DEY P K DEBROY P SEN	
	WITH RSA/274087/2016 (Filing Number)	SMTI BHABANI DAS 5 ORS Versus SMTI SUDHA RANI ROY@ SUDHA ROY and 2 ORS		
15	Test.Cas./5/2019 WITH LCR	SRI KUKIL BURAGOHAIN Versus SRI UPEN BURAGOHAIN AND 3 ORS.	MR. R P KAKOTI SR. ADV. MR. A K DUTTA MR. S SUTRADHAR	

16	RFA/70/2019 WITH LCR	M/S G.L. PUBLICATION LIMITED and 4 ORS Versus SMTI AJANTA BHUYAN	MR. B SHARMA MR. D CHAKRABARTY MR. H DAS MR. S HAZARIKA	MR. H DEKA MD. A HASSAN MR. D HAZARIKA MR. R SARMA
17	RSA/223/2019	SRI KAMALESHWAR THAKURIA AND ANR Versus SMTI. SUBHADRA THAKURIA AND 18 ORS.	MR H K SARMA MR. T SARMA	MD B ISLAM (r-1 to 4) MR. A A MONDAL (r-1 to 4) MR S HUSSAIN (r-1 to 4) MR M HOQUE (r-1 to 4) MR A ALAM (r-1 to 4)
18	I.A.(Civil)/2323/2019 in RSA/7491/2019 WITH RSA/7491/2019 (Filing Number)	SRI NIPEN SAIKIA Versus SRI NAYANJYOTI BORAGOHAIN SRI NIPEN SAIKIA Versus SRI NAYANJYOTI BORAGOHAIN	MS B M BHUYAN MR. I CHOUDHURY MR R L CHUTIA	MR. A K PURKAYASTHA MR. S K DAS
19	I.A.(Civil)/2886/2019 in Arb.A./6921/2019 WITH Arb.A./6921/2019 (Filing Number)	UNION OF INDIA Versus SRI SUBRATA DAS UNION OF INDIA Versus SRI SUBRATA DAS	MR. B SARMAH	
20	SAO/1/2022 FIXED	MAHMUDUR RAHMAN CHOUDHURY AND 5 ORS. Versus NOOR UDDIN CHOUDHURY AND ANR.	MR M J QUADIR MR S S ISLAM	MR. S K GHOSH (r-1,2) MS F AHMED (r-1,2)
21	Review.Pet./96/2022 FIXED WITH	MOIN UDDIN LASKAR Versus ABDUL HAKIM BARBHUIYA	MR. S BANIK MD. A H LASKAR	MR. A U CHOUDHURY MR. S ISLAM MS. A KAUSHAR
22	CRP(IO)/151/2022	MOIN UDDIN LASKAR Versus ABDUL HAKIM BARBHUIYA	MR. S BANIK MD. A H LASKAR	
23	Review.Pet./123/2022 in CRP/73/2020 (D/O)	KOMMI RIBA Versus THE STATE OF ASSAM AND 11 ORS.	MR. R HUSSAIN MRS. S ROY MR A A AHMED	SC, PWD SC, N C HILLS
24	I.A.(Civil)/1265/2022 in RSA/3827/2022 WITH RSA/3827/2022 (Filing Number)	TARIFJAN BEWA AND 6 ORS. Versus NALU SHEIKH (DECEASED) S/O LATE FALU DEWANI, HIS LEGAL HEIRS ABDUL HAI, AND ORS. E TARIFJAN BEWA AND 6 ORS. Versus NALU SHEIKH (DECEASED) AND ORS. E	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ MR. M A SHEIKH	MR. A F N U MOLLAH MR R ISLAM MR A H AHMED
25	I.A.(Civil)/1516/2022 B/O in RSA/54/2018 WITH RSA/54/2018	SRI MADAN CH NATH Versus PAMPA GHOSH and ANR SRI MADAN CH NATH Versus PAMPA GHOSH and ANR	MR. A R SIKDAR MR. M AHMED MR. A R SIKDAR MR. N AHMED MR. M H TALUKDAR	MR. Z HUSSAIN MS. B B AHMED
26	I.A.(Civil)/1675/2022 in RSA/71/2001 (D/O), WITH LCR, FIXED in RSA/71/2001	MD MOKBUL ALI Versus MD RAMJAN ALI AND ANR	MR. I ALAM MR. T SK MS. R R BORAH	
27	I.A.(Civil)/2131/2022 B/O in CRP/47/2022 WITH CRP/47/2022	M/S GOEL TRADING COMPANY Versus DEVENDRA KUMAR JAIN AND 4 ORS. M/S GOEL TRADING COMPANY Versus DEVENDRA KUMAR JAIN AND 4 ORS	MR. S SAHU MR. S SAHU	MR. ABU JAHID MR. K RAHMAN MR. ABU JAHID (R2-R5) MD K RAHMAN

STAY MATTERS

28	CRP(IO)/78/2016	ON THE DEATH OF SMT. JAGADAMBA KANGSHA BANIK and ANR. Versus KASHI NATH KANGSHA BANIK and 4 ORS.	MR G P BHOWMIK MS.J PURKAYASTHA	MR. A F N U MOLLAH MR.P SARMAH(R-1,2,3) MS.R CHOUDHURY R-1,2,3 MS.R CHOUDHURY R-1,2,3 MS. S S ZIA
	WITH			
29	CRP(IO)/95/2016	ON THE DEATH OF SMTI. JAGADAMBA KANGSHA BANIK and ANR. Versus KASHI NATH KANGSHA BANIK and 4 ORS	MS.J PURKAYASTHA	
30	CRP/42/2017	KUTISH DAS and 3 ORS. Versus SRI MAHENDRA DAS and 7 ORS.	MR.S CHAUHAN MR.A R SHOME MR.S CHAUHAN MR.P MAJUMDAR	MR. S NATH MR.K SARMAH- 1-4 MR.D DAS(R- 1-4) MR.K M SARMA(R- 1-4) MR.B J TALUKDAR(R- 1-4)
31	CRP(IO)/61/2019	FOTU SK. @ MOHAMMAD ALI AND 3 ORS. Versus BABU SK. AND 9 ORS.	MR. M A SHEIKH MR. M HOSSAIN MS F INTAZ	GA, ASSAM DR. K U AHMED (R1-R3)
32	CRP(IO)/49/2022 CAVT. NO.09682/021, FIXED	CHANDRABATI KAIRI Versus UMA PAUL AND ANR	MS. R CHOUDHURY MR. A H M R CHOUDHURY MR N RAHMAN	MR. N H MAZARBHUIYAN FOR CAVEATOR
	WITH			
33	CRP(IO)/50/2022 CAVT. NO. 09692/021,	RAMNARESH KAIRI Versus USHA PAUL AND ANR	MS. R CHOUDHURY MR. A H M R CHOUDHURY MR N RAHMAN	MR. N H MAZARBHUIYAN FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 30/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
3)	MR. P K SARMA	18-07-2022	To	30-07-2022
4)	MR. J P SARMA	18-07-2022	To	30-07-2022
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7)	MR B K KAR	26-07-2022	To	06-08-2022
8)	MR H Dey	20-07-2022	To	19-08-2022
9)	MS. A DEVI	21-07-2022	To	19-08-2022
10)	MR M J QUADIR	29-07-2022	To	05-08-2022
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12)	MR A KAKOTI	29-07-2022	To	06-08-2022
13)	MR. O P BHATI	29-07-2022	To	12-08-2022
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15)	MR. S ZAMAN	27-07-2022	To	01-08-2022
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17)	MR. M U MAHMUD	29-07-2022	To	07-08-2022
18)	MR. S BANIK	01-08-2022	To	02-08-2022
19)	MR D K DAS	28-07-2022	To	31-07-2022
20)	MR. I A TALUKDAR	01-08-2022	To	05-08-2022
21)	MR. R K D CHOUDHURY	30-07-2022	To	30-07-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Saturday,30th July 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 22

[THIS BENCH WILL SIT AT 10:30 AM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	MACApp./669/2017 WITH LCR	SMT RANU RAJBONGSHI and 2 ORS Versus THE DIVISIONAL MANAGER THE UNITED INDIA INSURANCE CO LTD and 2 ORS	MR. J KALITA MR. D PEGU	MR. R GOSWAMI (R1) MS. M SAIKIA (R1) MS. P BORTHAKUR (R1)
2	MACApp./354/2022	SRI BUDDESHWAR BORAH @ LULU BORAH Versus SRI HASMAT ALI and 2 ORS	MR.A SAHAD MR.J B SAIKIA MR.D HALOI	MS. L SARMA
3	MACApp./397/2022	NATIONAL INSURANCE CO. LTD Versus SMTI. JAN CHETIA @ JANMONI CHETIA AND 4 ORS	MR. A J SAIKIA MR. U K DUTTA MR. B KAKATI MS B KASSHYAP	
	WITH I.A.(Civil)/2088/2022 in MACApp./397/2022	NATIONAL INSURANCE CO. LTD Versus SMTI. JAN CHETIA @ JANMONI CHETIA AND 4 ORS	MR. A J SAIKIA MR. U K DUTTA MR. B KAKATI MS B KASSHYAP	
4	MACApp./406/2022	M/S NEW INDIA ASSURANCE CO. LTD Versus MUSSTT. RAHENA BEGUM and 7 ORS,	MR.A TALUKDAR MR.K K BHATTA MR.J JOHN MR. A AHMED	MS D KALITA MS.M TALUKDAR(R-1 to 6) MS.D KALITA(R-1 to 6)
	WITH I.A.(Civil)/2098/2022 in MACApp./406/2022	M/S NEW INDIA ASSURANCE CO. LTD Versus MUSSTT. RAHENA BEGUM and 7 ORS,	MR.A TALUKDAR MR.K K BHATTA MR.J JOHN MR. A AHMED	MS D KALITA MS.M TALUKDAR(R-1 to 6) MS.D KALITA(R-1 to 6)
5	MACApp./407/2022	THE ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED Versus SHRI CHANDAN SAHA and 3 ORS	MR.A J SAIKIA MR.N N BHUYAN MR.U K DUTTA MR.B KAKATI MR. K BORAH	MR. A BHATTACHARYYA
	WITH I.A./1/2022 in MACApp./407/2022	THE ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED Versus SHRI CHANDAN SAHA and 3 ORS	MR.A J SAIKIA MR.N N BHUYAN MR.U K DUTTA MR.B KAKATI MR. K BORAH	MR. A BHATTACHARYYA
6	MACApp./408/2022	SMTI. RANJANA KALITA AND ANR Versus UNITED INDIA INSURANCE COMPANY LIMITED AND 3 ORS	MR. S K JAIN MS. P C BARNALI NAIR MS. S TALUKDAR MR. B K CHOUDHURY	MR. A J SAIKIA MR. B KAKATI MS B KASSHYAP

7	MACApp./410/2022	SHRIRAM GENERAL INSURANCE CO. LTD Versus SMTI ANIMA BORO AND 7 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR SISHIR DUTTA (R8) MR. S NATH (R4, R5) MR. B K JAIN MS. P C BARNALI NAIR MR. C SHARMA (R8) MR. S DUTTA (R8) FOR CAVEATOR
	WITH I.A.(Civil)/2101/2022 in MACApp./410/2022	SHRIRAM GENERAL INSURANCE CO. LTD Versus SMTI ANIMA BORO AND 7 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR SISHIR DUTTA (R8) MR. S NATH (R4, R5) MR. B K JAIN MS. P C BARNALI NAIR MR. C SHARMA (R8) MR. S DUTTA (R8) FOR CAVEATOR
	WITH I.A.(Civil)/2102/2022 in MACApp./410/2022	SHRIRAM GENERAL INSURANCE CO. LTD Versus SMTI ANIMA BORO AND 7 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR SISHIR DUTTA (R8) MR. S NATH (R4, R5) MR. B K JAIN MS. P C BARNALI NAIR MR. C SHARMA (R8) MR. S DUTTA (R8) FOR CAVEATOR
8	MACApp./411/2022	THE BHARTI AXA GENERAL INSURANCE COMPANY LTD., Versus SMTI. BASULA BARMAN AND 5 ORS.	MR. R GOSWAMI MS. P BORTHAKUR MR D DEKA	MR. K SARMA (R-1,5,6) MR. B J TALUKDAR
	WITH I.A.(Civil)/2104/2022 in MACApp./411/2022	THE BHARTI AXA GENERAL INSURANCE COMPANY LTD., Versus SMTI. BASULA BARMAN AND 5 ORS.	MR. R GOSWAMI MS. P BORTHAKUR MR D DEKA	MR. K SARMA (R-1,5,6) MR. B J TALUKDAR
9	MACApp./412/2022	THE ORIENTAL INSURANCE CO. LTD Versus MUSTT AJUFA BEGUM AND 5 ORS	MR. S K GOSWAMI MR. R SHARMA	MR. P SUNDI
	WITH I.A.(Civil)/2106/2022 in MACApp./412/2022	THE ORIENTAL INSURANCE CO. LTD Versus MUSTT AJUFA BEGUM AND 5 ORS	MR. S K GOSWAMI MR. R SHARMA	MR. P SUNDI
10	MACApp./413/2022	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI. ARCHANA BISHWAS AND 4 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. S P CHOUDHURY MR D KALITA (R-4) MR DIFENSO M MR. D THAOSEN (R-4)
	WITH I.A.(Civil)/2107/2022 in MACApp./413/2022	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI. ARCHANA BISHWAS AND 4 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. S P CHOUDHURY MR D KALITA (R-4) MR DIFENSO M MR. D THAOSEN (R-4)
11	MACApp./414/2022	ORIENTAL INSURANCE COMPANY LTD. Versus SMTI. DIPALI MECH AND 2 ORS	MR SISHIR DUTTA MR. S DUTTA	MR H BEZBARUA MR. S J SARMAH
	WITH I.A.(Civil)/2109/2022 in MACApp./414/2022	ORIENTAL INSURANCE COMPANY LTD. Versus SMTI. DIPALI MECH AND 2 ORS	MR SISHIR DUTTA MR. S DUTTA	MR H BEZBARUA MR. S J SARMAH
12	MACApp./415/2022	THE UNITED INDIA INSURANCE COMPANY LTD. Versus SMTI BIDYABATI BHUYAN AND 3 ORS	MR. A DUTTA MRS. P M DUTTA	U MUDIAR MR. K R BORA MR. J BHATI
	WITH I.A.(Civil)/2108/2022 in MACApp./415/2022	THE UNITED INDIA INSURANCE COMPANY LTD. Versus SMTI BIDYABATI BHUYAN AND 3 ORS	MR. A DUTTA MRS. P M DUTTA	U MUDIAR MR. K R BORA MR. J BHATI
13	MACApp./417/2022	UNITED INDIA INSURANCE COMPANY LTD. Versus SMTI. MANJULATA ROY AND 4 ORS	MR. A DUTTA MRS. P M DUTTA	U MUDIAR MR. K R BORA MR. J BHATI

	WITH I.A.(Civil)/2111/2022 in MACApp./417/2022	UNITED INDIA INSURANCE COMPANY LTD. Versus SMTI. MANJULATA ROY AND 4 ORS	MR. A DUTTA MRS. P M DUTTA	U MUDIAR MR. K R BORA MR. J BHATI
14	MACApp./419/2022	THE UNITED INDIA INSURANCE COMPANY LIMITED Versus SMTI. ANURUPA ROY AND 3 ORS	MR. A DUTTA MRS. P M DUTTA	U MUDIAR MR. K R BORA MR. J BHATI
	WITH I.A.(Civil)/2113/2022 in MACApp./419/2022	THE UNITED INDIA INSURANCE COMPANY LIMITED Versus SMTI. ANURUPA ROY AND 3 ORS	MR. A DUTTA MRS. P M DUTTA	U MUDIAR MR. K R BORA MR. J BHATI
		ORDERS		
15	I.A.(Civil)/799/2019 in MACApp./16113/2018	JERINA BIBI Versus THE NATIONAL INSURANCE COMPANY LTD AND ANR	MS F N AHMED MR. N UDDIN MS. S SULTANA	MRS. S ROY MS. S P DAS (r-2) MS. I DAS
	WITH MACApp./16113/2018 (Filing Number)	JERINA BIBI Versus THE NATIONAL INSURANCE COMPANY LTD AND ANR		
16	I.A.(Civil)/827/2019 WITH LCR 3 FILES in MACApp./2310/2019	SMT. ANJU DAS AND 3 ORS. Versus SRI BHADRA SINGH AND 2 ORS	MR. K K DUTTA	MR S S SHARMA (R3) MR. B J MUKHERJEE (R3)
	WITH MACApp./2310/2019 (Filing Number)	SMT ANJU DAS AND 3 ORS Versus SRI BHADRA SINGH AND 2 ORS		
17	WITH MACApp./215/2019	NATIONAL INSURANCE COMPANY LIMITED Versus SMTI ANJU DAS and 5 ORS	MR. S S SHARMA MS. L SHARMA MR. B J MUKHERJEE	MR. K K DUTTA
	WITH I.A.(Civil)/1266/2019 in MACApp./215/2019	NATIONAL INSURANCE COMPANY LIMITED Versus SMTI ANJU DAS and 5 ORS	MR. S S SHARMA MS. L SHARMA MR. B J MUKHERJEE	MR. K K DUTTA
18	I.A.(Civil)/3827/2019 in MACApp./9767/2019	ANJUWARA BEGUM AND 6 ORS. Versus NATIONAL INSURANCE CO. LTD. AND ANR	MR. M TALUKDAR MD. A SHEIKH	MR. K K BHATTA MS R DEVI
	WITH MACApp./9767/2019 (Filing Number)	ANJUWARA BEGUM AND 6 ORS. Versus NATIONAL INSURANCE CO. LTD. AND ANR	MR. M TALUKDAR	
19	I.A.(Civil)/4160/2019 in MACApp./9034/2018	MOSMTT ABIYA KHATUN Versus NATIONAL INSURANCE COMPANY LIMITED AND 2 ORS	MR. D DAS MR. M BARUAH	MR. A DUTTA MRS. P M DUTTA
	WITH MACApp./9034/2018 (Filing Number)	MOSMTT ABIYA KHATUN Versus NATIONAL INSURANCE COMPANY LIMITED AND 2 ORS		
20	I.A.(Civil)/468/2020 in MACApp./983/2020	SMTI. SANDHA DAS Versus NATIONAL INSURANCE COMPANY	MR. B BARUAH MS S HASNU MR. B R DAS	MS P SHILL MS S ROY
	WITH MACApp./983/2020 (Filing Number)	SMTI. SANDHA DAS Versus NATIONAL INSURANCE COMPANY		

21	I.A.(Civil)/1634/2020 in MACApp./5788/2020	THE NATIONAL INSURANCE COMPANY LIMITED Versus MD. ABDUL AWAL AND 6 ORS	MS R D MAZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. A KHAN MR. M DUTTA
	WITH MACApp./5788/2020 (Filing Number)	THE NATIONAL INSURANCE COMPANY LIMITED Versus MD. ABDUL AWAL AND 6 ORS (F)		
22	I.A.(Civil)/2010/2021 in MACApp./9141/2021	SMTI. LABANYA HAZARIKA Versus ORIENTAL INSURANCE COM. LTD.	B R DAS	MR D J HALOI
	WITH MACApp./9141/2021 (Filing Number)	LABANYA HAZARIKA Versus ORIENTAL INSURANCE COM. LTD. E	B R DAS	
23	I.A.(Civil)/2092/2021 in MACApp./9769/2021	SMTI. SUNAIMONI HAZONG Versus UNITED INDIA INSURANCE COM. LTD.	B R DAS	MR. K K BHATTA (R-1) MR J JOHN (R-1) MS JONA TALUKDAR (R-1) MS R DEVI (R-1)
	WITH MACApp./9769/2021 (Filing Number)	SMTI. SUNAIMONI HAZONG Versus UNITED INDIA INSURANCE COM. LTD.	B R DAS	
24	Review.Pet./22/2022 WP(C) 2988/2018(D/O)	RAM CHANDRA PAUL AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR M J QUADIR MR. K MIRA MR. F RAHMAN	SC, P AND R.D. GA, ASSAM
	WITH			
25	Review.Pet./14/2022 WP(C) 7981/2017(D/O)	ABHISHEK BHATTACHARJEE Versus THE STATE OF ASSAM AND 3 ORS	MR M J QUADIR MR. K MIRA	SC, P AND R.D. GA, ASSAM
26	I.A.(Civil)/1593/2022 in RFA/6249/2022	UNION OF INDIA Versus M/S MIDAS GRANITES	MR. C K S BARUAH	MR. L R MAZUMDER
	WITH RFA/6249/2022 (Filing Number)	UNION OF INDIA Versus M/S MIDAS GRANITES B	MR. C K S BARUAH	
27	I.A.(Civil)/1716/2022 in MACApp./16793/2018	NATIONAL INSURANCE COMPANY LIMITED Versus MD. ISAQUL ANSARI AND 3 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
	WITH MACApp./16793/2018 (Filing Number)	NATIONAL INSURANCE COMPANY LIMITED Versus MD ISAQUL ANSARI AND 3 ORS		
	WITH			
	I.A.(Civil)/1046/2019	NATIONAL INSURANCE COMPANY LIMITED Versus MD. ISAQUL ANSARI AND 3 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
28	I.A.(Civil)/1919/2022 in MACApp./84/2022	KAMANA BALA DAS AND 2 ORS. Versus ORIENTAL INSURANCE COMPANY LTD.	MR. S Ali	MR. S DUTTA
	WITH MACApp./84/2022	ORIENTAL INSURANCE COMPANY LTD. Versus KAMANA BALA DAS AND 4 ORS. (B)	MR. S DUTTA MS. C MOZUMDAR MR. S P SHARMA	
29	I.A.(Civil)/1925/2022 WITH LCR in MACApp./299/2021	SYEDA JARINA KAZI AND 3 ORS. Versus NEW INDIA ASSURANCE COMPANY LTD.	MR. A R AGARWALA	MR. K K BHATTA
	WITH MACApp./299/2021	M/S NEW INDIA ASSURANCE COMPANY LTD. Versus SYEDA JARINA KAZI AND 5 ORS.	MR. K K BHATTA MS R DEVI	MR. A R AGARWALA (R-1 TO 4) MS. R LAILA (R-1 TO 4) MD. K ALI (R-1 TO 4)

WITH
I.A.(Civil)/1983/2021
in MACApp./299/2021

M/S NEW INDIA ASSURANCE COMPANY
LTD.

MR. K K BHATTA
MS R DEVI

Versus

SYEDA JARINA KAZI AND 5 ORS.

WITH
CO/12/2022
in MACApp./299/2021

SYEDA JARINA KAZI AND 3 ORS.

MR. A R AGARWALA
MD. K ALI

Versus

NEW INDIA ASSURANCE CO. LTD. AND 2
ORS.

HEARING

30 MACApp./94/2018
WITH LCR

SMTI NIRU BORA

Versus

RAJENDRA KHADRIA and 2 ORS.

MR.M DUTTA

MR. M DUTTA

MR. A BORUA

MR. A K GUPTA

MR. R S MISHRA

MR. R S MISHRA

MR B DAS

MR B DAS

MRS. P M DUTTA

31 MACApp./338/2018
WITH LCR

THE RELIANCE GENERAL INSURANCE CO.
LTD

Versus

SMTI AINA BALA ROY

MS.M SAIKIA

MS.P BORTHAKUR

MRG P BHOWMIK(R- 1-5)

MR.U C RABHA(R-5,6)

MR.S M SARMA(R-5,6)

MR.M M DEKA(R-5,6)

WITH
I.A.(Civil)/1533/2018
in MACApp./338/2018

THE RELIANCE GENERAL INSURANCE CO.
LTD

Versus

SMTI AINA BALA ROY AND 5 ORS

MR. R GOSWAMI

MS.M SAIKIA

MS.P BORTHAKUR

MRG P BHOWMIK(R- 1-5)

MR. U C RABHA

MR. U C RABHA

MR.S M SARMA(R-5,6)

MR.M M DEKA(R-5,6)

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LEAVE NOTE OF ADVOCATES FOR 30/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
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4)	MR. J P SARMA	18-07-2022	To	30-07-2022
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8)	MR H Dey	20-07-2022	To	19-08-2022
9)	MS. A DEVI	21-07-2022	To	19-08-2022
10)	MR M J QUADIR	29-07-2022	To	05-08-2022
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12)	MR A KAKOTI	29-07-2022	To	06-08-2022
13)	MR. O P BHATI	29-07-2022	To	12-08-2022
14)	MR. M ALAM	27-07-2022	To	01-08-2022
15)	MR. S ZAMAN	27-07-2022	To	01-08-2022
16)	MR. V K CHOPRA	01-08-2022	To	01-08-2022
17)	MR. M U MAHMUD	29-07-2022	To	07-08-2022
18)	MR. S BANIK	01-08-2022	To	02-08-2022
19)	MR D K DAS	28-07-2022	To	31-07-2022
20)	MR. I A TALUKDAR	01-08-2022	To	05-08-2022
21)	MR. R K D CHOUDHURY	30-07-2022	To	30-07-2022